

ORISSA HIGH COURT

FILING REPORT AS ON :23/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/18487/2025	TAPAN MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA TRIPATHY VS	PIPLI /384 /2024 () //	AOD20230001192C202500002
2	D-BLAPL/18488/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA TRIPATHY VS	KANAS /22 /2004 () //	AOD20230001192C202500003
3	D-BLAPL/18491/2025 BLAPL/6460/2025	JAGANNATH BAJING VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /151 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000197/2025	AOD20220004505C202500060
4	D-BLAPL/18492/2025	PHULDAS GOND VS STATE OF ODISHA	SARBESWAR SAHOO VS	UMERKOTE /43 /2022 () //	AOD20220004505C202500058
5	D-BLAPL/18493/2025 BLAPL/6462/2025	GITARANI SAHOO @ GITANJALI SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /82 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000280/2025	AOR20220001558C202500121
6	D-BLAPL/18498/2025 BLAPL/6465/2025	SARBESWAR NAYAK @ SIBUNA VS STATE OF ODISHA	GOREKHANATH DAS VS	CAPITAL P.S. /101 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000403/2025	
7	D-BLAPL/18503/2025	A.BUDU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /64 /2019 () //	
8	D-BLAPL/18504/2025	ADITYA KANDHAPAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /202 /2025 () //	
9	D-BLAPL/18505/2025	ARJUN ANARE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PAHALA /53 /2025 () //	
10	D-BLAPL/18507/2025	BHABANI @ DHIRENDRA JAL VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BANTALA /228 /2024 () //	AOR20220000753C202500009
11	D-BLAPL/18510/2025	PUNIA @ GOPINATH MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /485 /2024 () //	

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12	D-BLAPL/18511/2025	PAPU SUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /202 /2025 () //	
13	D-BLAPL/18512/2025	GOPI PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	MACHHKUND /21 /2024 () //	
14	D-BLAPL/18513/2025 BLAPL/6437/2025	CHINTAN RAGHUVANSHI VS REPUBLIC OF INDIA(CBI)	LALITENDU MISHRA VS	// SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR(Khordha) RC/0000005/2025	AOR20220001610C202500047
15	D-BLAPL/18514/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /61 /2025 () //	
16	D-BLAPL/18515/2025	DAMBO SAHU @ DAMBA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /61 /2025 () //	
17	D-BLAPL/18518/2025	ANIL KUMAR BEHERA @ PINKU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /186 /2025 () //	
18	D-BLAPL/18520/2025	NIRANJAN SAHOO @ MILU VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /50 /2025 () //	
19	D-BLAPL/18521/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /214 /2025 () //	
20	D-BLAPL/18524/2025	PINTU @ ASIT BARALA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	NACHUNI /117 /2025 () //	
21	D-BLAPL/18528/2025	DEVRAJ VELU VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITILAGARH) /60 /2025 () //	
22	D-BLAPL/18529/2025	ANIL BEHERA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BHANJANAGAR /597 /2025 () //	
23	D-BLAPL/18534/2025	JUDHISTI JAGAT @ JUGESTI @ BIKASH	SATYA NARAYAN MISHRA 4	KOMNA PS /100 /2025	AOR20220001615C202500123

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18536/2025	RABINDRA DASH	AMIYA KUMAR TARAI	CUTTACK SADAR /204 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18539/2025	MADHUSUDAN MAJHI	SATYA NARAYAN MISHRA 4	BHAWANIPATNA TOWN /175 /2025	AOR20220001615C202500124
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18540/2025	SUNIL PATRA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18548/2025	IRMA KABASI	ASIT KUMAR JENA	KALIMELA /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18549/2025	M. MUNA @ GUNA	ASIT KUMAR JENA	BANKI /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18551/2025	SADANANDA ROUT	NIRANJAN PANDA	PANIKOILI /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18552/2025	GURU PRASAD KARNA	AMITAV TRIPATHY	MANAMUNDA /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18553/2025	RAHUL BELWANSHI	AMITAV TRIPATHY	MANAMUNDA /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18554/2025	HEMRAJ KUSHWAHA	AMITAV TRIPATHY	MANAMUNDA /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18557/2025	PRANAYA NAYAK	SIDHARTHA SANKAR RAY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18558/2025	AKSHYA NAIK	AMITAV TRIPATHY	GHANTAPADA /81 /2025	
		VS	VS	()	

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35	D-BLAPL/18561/2025	STATE OF ODISHA SK. MUSTAQUIN VS	PRASANTA KUMAR SAHOO VS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024 ()	
36	D-BLAPL/18563/2025	STATE OF ODISHA TOFAN PARIDA VS	KULDEEP MOHANTY VS	// DASPALLA /160 /2025 ()	AOD20240000012C202500125
37	D-BLAPL/18564/2025	STATE OF ODISHA MANOJ KUMAR PARIDA VS	AMULYA RATNA PANDA VS	// TANGI (KHURDA) /498 /2023 ()	
38	D-BLAPL/18566/2025	STATE OF ODISHA SAROJ @ SANJAY MALIK VS	AMULYA RATNA PANDA VS	// DHARMASALA /289 /2025 ()	
39	D-BLAPL/18569/2025	STATE OF ODISHA SANDEEP S VS	BIJAYA KUMAR RAGADA VS	// KORAPUT GRPS /16 /2025 ()	
40	D-BLAPL/18572/2025	STATE OF ODISHA SUDHIR KS VS	BIJAYA KUMAR RAGADA VS	// KORAPUT GRPS /16 /2025 ()	
41	D-BLAPL/18574/2025	STATE OF ODISHA KRISHNA NARAYAN AGARWAL VS	BIRENDRA KUMAR PARDHI VS	// JAGATPUR /386 /2025 ()	
42	D-BLAPL/18578/2025	STATE OF ODISHA VICKY @ DINESH BEHERA VS	SMRUTI RANJAN ROUT VS	// ANGUL TOWN /147 /2025 ()	
43	D-BLAPL/18581/2025	STATE OF ODISHA DULA MADI @ DULA MADHI VS	JUGALA KISHORE PANDA VS	// PODIA PS /43 /2022 ()	
44	D-BLAPL/18588/2025	STATE OF ODISHA RUNA PARIDA @ PUSTI @ NAMITA PUSTI VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /255 /2023 ()	
45	D-BLAPL/18589/2025	STATE OF ODISHA BIJAY KUMAR DIGAL VS	AMULYA RATNA PANDA VS	// / 0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/18590/2025	BIRAJ DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
47	D-BLAPL/18591/2025	TUSHAR JENA @ MUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TALASARI MARINE /44 /2025 () //	
48	D-BLAPL/18593/2025	JOGIN BARIHA @ JOGINDRA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /79 /2018 () //	
49	D-BLAPL/18594/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /386 /2025 () //	
50	D-BLAPL/18600/2025	GOURA MOHAN SAHA CHOWDHURY @ CHANDAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 () //	
51	D-BLAPL/18602/2025	MRUTYUNJAYA MALLIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	AGARAPADA /63 /2017 () //	
52	D-BLAPL/18603/2025	RS RAGHABENDRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /16 /2025 () //	
53	D-BLAPL/18606/2025	R. JOTHIRAJE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /16 /2025 () //	
54	D-BLAPL/18611/2025	SIBU @ DEBENDRA BISWAL VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	COLLIERY /157 /2025 () //	
55	D-BLAPL/18613/2025	SAMIR DEBNATH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
56	D-BLAPL/18614/2025	KUNA NAHAK @ MANIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SHERAGADA /222 /2025 () //	
57	D-BLAPL/18617/2025	ABHAY KUMAR SAHOO	PRAVAT KUMAR NAYAK-O-494/2010	BANARAPAL /64 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/18618/2025	SUDAM KUMAR PRADHAN	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/18619/2025	SANGRAM DAS @ SAMIR NAYAK	JASPREET KAUR	NARASINGHPUR /41 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/18623/2025	SANGRAM DAS @ SAMIR NAYAK	JASPREET KAUR	KANPUR /20 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/18624/2025	SANGRAM DAS @ SAMIR NAYAK	JASPREET KAUR	NARASINGHPUR /29 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/18625/2025	BISWAJIT DAS	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/18628/2025	SHYAMANANDA BHOI	HIMANSHU SEKHAR MISHRA	ULLUNDA /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/18636/2025	GOUTAM MAHALA @ GOUTAM MAHAL	SATYABRATA SENAPATI	SIMULIA /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/18637/2025	SURENDRA KUMAR	PANCHANAN PANI	MUNIGUDA /126 /2020	AOR20250000001C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/18644/2025	SAMIM ANSARI	SURYAKANTA DWIBEDI	DHARAMGARH /33 /2025	AOR20220001245C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/18646/2025	BIBASCHA KANHAR	SURYAKANTA DWIBEDI	//	AOR20220001245C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/18649/2025	PINTU @ SANTOSH ROUTH	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /254 /2024	
		VS	VS	()	

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69	D-BLAPL/18651/2025	STATE OF ODISHA SUJIT MAHARANA VS	JAJATI KESHARI KHUNTIA VS	// POTTANGI /27 /2025 ()	
70	D-BLAPL/18657/2025	STATE OF ODISHA RAMA CHANDRA KHARA VS	JUGALA KISHORE PANDA VS	// KALIMELA /212 /2024 ()	
71	D-BLAPL/18665/2025	STATE OF ODISHA RAJESH KACHER VS	SURYAKANTA DASH VS	// JEYPORE SADAR /186 /2023 ()	
72	D-BLAPL/18668/2025	STATE OF ODISHA BABU NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /427 /2020 ()	
73	D-BLAPL/18669/2025	STATE OF ODISHA DAKTAR @ KARTIKESWAR SUBUDHI VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /290 /2025 ()	
74	D-BLAPL/18673/2025	STATE OF ODISHA MARTUJA BISWAS VS	MANAS KUMAR CHAND VS	// / /0 ()	
75	D-BLAPL/18676/2025	STATE OF ODISHA BANSHIDHAR PANAKA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /187 /2025 ()	
76	D-BLAPL/18678/2025	STATE OF ODISHA UMAKANTA SETH VS	BRUNDABAN ROUT VS	// / /0 ()	
77	D-BLAPL/18679/2025	STATE OF ODISHA MOHAN MARNDI @ GHORA @ BABULA VS	BASANTA KUMAR DAS VS	// JHARPOKHARIA /29 /2025 ()	
78	D-BLAPL/18680/2025	STATE OF ODISHA SOUMYA RANJAN PANDA VS	SAMAPIKA MISHRA VS	// BARI RAMCHANDRAPUR /211 /2025 ()	
79	D-BLAPL/18681/2025	STATE OF ODISHA DEEPAK KUMAR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PATNAGARH /81 /2025 () //	AOR20220001245C202500039

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80	D-BLAPL/18686/2025	SITUNU @ SOUDAGARA NAYAK VS STATE OF ODISHA	SATYA JEET ROUT VS	RAJKANIKA /313 /2025 () //	
81	D-BLAPL/18687/2025	AJMER KHAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPECIAL CRIME UNIT /16 /2023 () //	AOR20220000925C202500033
82	D-BLAPL/18688/2025	UMAKANTA MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /162 /2025 () //	
83	D-BLAPL/18693/2025	ARJUN BAGH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE TOWN /123 /2023 () //	
84	D-BLAPL/18695/2025	PPAU @ ANIRODHA NAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	N.T.P.C. /140 /2024 () //	
85	D-BLAPL/18699/2025	SALIM MOHAMMAD @ SALEEM AHAMMAD VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT SADAR /192 /2024 () //	
86	D-BLAPL/18707/2025	SUNIL RAJHANS @ RAJAHANSA VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /319 /2025 () //	
87	D-BLAPL/18708/2025	RAJ KISHORE BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 () //	
88	D-BLAPL/18710/2025	RAJA @ KRUPASINDHU BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /319 /2025 () //	
89	D-BLAPL/18711/2025	SHEIKH ALLUDDIN @ HALAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	POTTANGI /48 /2025 () //	
90	D-BLAPL/18718/2025	PARTH PARMAR @ PARMAR PARTH VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /60 /2024 () //	
91	D-BLAPL/18722/2025	GUPTESWAR PANDA @ CHANDAN	SIDHANT DAS	TALABANIA /31 /2025	

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		STATE OF ODISHA		//	
92	D-BLAPL/18727/2025	JADU RANA	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /430 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/18729/2025	RISHI @ GYANARANJAN DAS	TUSHAR KUMAR PATTNAYAK	NIMAPADA /254 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/18734/2025	MUHAMED MUHSIM	SMRUTI RANJAN ROUT	CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/18736/2025	BIJAY SIKANDAR	BIRAJA PRASAD TRIPATHY	KHETRARAJPUR /260 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/18737/2025	MAGUNI NAIK	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/18738/2025	Y. SRINU	BIJAYA KUMAR RAGADA	KORAPUT TOWN /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/18741/2025	BASANTA HARIJAN	BIJAYA KUMAR RAGADA	KORAPUT TOWN /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/18742/2025	SANTOSHI PATRA	DIBYAJYOTI SAHOO	JHARSUGUDA GRPS /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/18743/2025	MANOJ KUMAR BEHERA	RABI NARAYAN MOHANTY	TIKABALI /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/18744/2025	RUPADHAR @ RUPDHARA SINGH @ RAJU	DIBYAJYOTI SAHOO	JHARSUGUDA SADAR /204 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/18745/2025	AMARJIT RAM	ACHYUTANANDA PATTANAIAK	NCB BHUBANESWAR /4 /2021	
		VS	VS	()	

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103	D-CMPL/25023/2025	UNION OF INDIA MANAGING COMMITTEE OF PARBATI GIRLS HIGH SCHOOL, MAYURBHANJ	VS	//	
104	D-CMP/24882/2025	STATE OF ODISHA AJOY@AJAY KUMAR MANGARAJ	BIPIN KUMAR NAYAK VS	// 0	
105	D-CMP/24935/2025	INDRAJIT MANGARAJ VICE-CHANCELLOR, SAMBALPUR UNIVERSITY	AMITABH PRADHAN VS	// 0	
106	D-CMP/24986/2025	DINABANDHU BARIK RAJNIRANI SWAIN	ARUN KUMAR DAS VS	// 0	
107	D-CMP/25039/2025	PRAVATI JEMA M/S. OM ENTERPRISES	UPENDRA KUMAR SAMAL VS	// 0	
108	D-CMP/25046/2025	BIMAL KUMAR JAIN RAJ KUMAR DEHURI	PRATYUSHA NAIDU VS	// 0	
109	D-CMP/25078/2025	RAMA CHANDRA RANA JOSEPH VARGHESE	RANJAN KUMAR NAYAK VS	// 0	
110	D-CMP/25093/2025	GOONJAON NAN GOLEKHA CHARAN KANUNGO	KISHORE KUMAR JENA VS	// 0	
111	D-CONTC/24861/2025	ITISHREE KANUNGO SUKANTA DASH	ADV VS	// 0	AOR20220001535C202500111
112	D-CONTC/24870/2025	SASWATI MISHRA, CHIEF EXECUTIVE OFFICER, SILICON TECHLAB PVT. LTD. JHASKETAN BISWAL	ADV. VS	// 0	
113	D-CONTC/24878/2025	SIDHESWAR NAYAK, OAS DEBENDRA NATH PRUSTY	AMIYA KUMAR MISHRA - 2 VS	// 0	
		MADHUSMITA SAMANTARAY, SUB-COLLECTOR INCHARGE, BALASORE		//	

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114	D-CONTC/24905/2025	B.KALABATI PATRA VS CHINMAYEE BISWAL,OAS	ADV. VS	// 0 //	
115	D-CONTC/24928/2025	SUJATA PANDA VS ASHOK KUMAR MOHANTY,CONTROLLER OF ACCOUNTS,BBSR,KHURDA	ADV. VS	// 0 //	
116	D-CONTC/24933/2025	RAKESH BAROI VS DR. SANJAY CHANDRA ROY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KHURDA	ADV VS	// 0 //	AOD20250000180C202500097
117	D-CONTC/24938/2025	BISWANATH BEHERA VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
118	D-CONTC/24941/2025	KAILASH CHANDRA DEO VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
119	D-CONTC/24946/2025	SAROJ KUMAR MOHANTY VS DURGA CHARAN BEHERA,ENGINEER-IN-CHIEF,BBSR,KHURDA	ADV. VS	// 0 //	
120	D-CONTC/24950/2025	SUBAS CHANDRA MOHANTY VS DURGA CHARAN BEHERA,ENGINEER-IN-CHIEF,BBSR,KHURDA	ADV. VS	// 0 //	
121	D-CONTC/24965/2025	SURENDRA KUMAR KHATUA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
122	D-CONTC/24967/2025	PRAVAKAR PATRA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
123	D-CONTC/24970/2025	JAGANNATH SAHU VS DEBADUTTA PRADHAN,TAHASILDAR,CUTTACK	ADV. VS	// 0 //	
124	D-CONTC/24976/2025	ANANTA SETHI VS USHA PADHEE,IAS	SURYAKANTA DWIBEDI VS	// 0 //	
125	D-CONTC/24978/2025	PRANGYASMITA MOHAPATRA	ADV.	//	

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		VS	VS	0	
126	D-CONTC/24990/2025	JAGABANDHU SAHOO,DPC,BHADRAK SURENDRA PRASAD NAYAK	ADV.	//	
		VS	VS	0	
127	D-CONTC/24993/2025	SHALINI PANDIT,IAS RAJENDRA PRASAD SAHOO	ADV.	//	
		VS	VS	0	
128	D-CONTC/24998/2025	BIJAYA KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR KAIBALYA SANDHA	ADV.	//	
		VS	VS	0	
129	D-CONTC/25003/2025	BIJAYA KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR SUDAM KUMAR MAJHI	ADV.	//	
		VS	VS	0	
130	D-CONTC/25032/2025	NIRLIPTA MOHANTY,EXECUTIVE OFFICER,BALASORE MUNICIPALITY,BALASORE UMESH CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
131	D-CONTC/25035/2025	AMIT RANJAN HOTA,TAHASILDAR,KHAIRA,BALASORE DURYODHAN BHUTIA	ADV.	//	
		VS	VS	0	
132	D-CONTC/25054/2025	SALINI PANDIT,IAS PRABHURAM GHOSH	PRATYASISH MOHANTY	//	
		VS	VS	0	
133	D-CONTC/25058/2025	KALI PRASANNA MOHAPATRA,IAS RATNAKAR SWAIN	NAKTIDEUL,NAKTIDEUL	//	
		VS	VS	0	
134	D-CONTC/25062/2025	GIRISH SN,PRINCIPAL SECRETARY,PR AND DRINKING WATER DEPARTMENT,BBSR,KHURDA BIDLATA HUIKA	ADV	//	AOR20220001600C202500066
		VS	VS	0	
135	D-CONTC/25068/2025	SHUBHA SARMA, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT. SASMITA KUMARI PADHY	ADV	//	AOR20220001600C202500067
		VS	VS	0	
136	D-CONTC/25069/2025	PROFESSOR DIPAK KUMAR SAHOO, VICE CHANCELLOR, VSSUT, BURLA SAROJAKANTA MOHAPATRA	ADV.	//	
		VS	VS	0	

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		USHA PADHEE,PRINCIPAL SECRETARY		//	
137	D-CONTC/25071/2025	MITU BISWAL	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
138	D-CONTC/25081/2025	MAMATA SWAIN	ADV.	//	
		VS	VS	0	
		BRUNDBAN SATAPATHY,DIRECTOR,ELEMENTAARY EDUCATION,DEPARTMENT BUILDING,BBSR,KHURDA			
139	D-CONTC/25084/2025	SANYASI BARIK	ADV.	//	
		VS	VS	0	
		ANANYA DAS,IAS		//	
140	D-CONTC/25086/2025	B.KRISHNA PATRA	ADV.	//	
		VS	VS	0	
		ANANYA DAS,IAS		//	
141	D-CONTC/25090/2025	ABAKASH SAHOO	ADV.	//	
		VS	VS	0	
		GIRISH S.N.,IAS		//	
142	D-CONTC/25094/2025	BENUDHAR ROUT	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
143	D-CONTC/25097/2025	ABHIMANYU SASMAL	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
144	D-CONTC/25099/2025	MANMATH KUMAR ROUT	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
145	D-CONTC/25102/2025	HADIBANDHU ROUTRAY	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
146	D-CONTC/25103/2025	SHRIDHAR ROUT	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
147	D-CONTC/25104/2025	SHIBARAM DAS	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	

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148	D-CONTC/25136/2025	PRAKASH CH.PANIGRAHI VS KALIPRASANNA MOHAPATRA,OAS	ADV. VS	// ()	
149	D-CRLA/18481/2025	CHANDRA ROUT VS STATE OF ODISHA	SARBESWAR SAHOO VS	RAIGHAR /206 /2023 ()	AOD20220004505C202500059
150	D-CRLA/18555/2025	BANAMALI BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	PHULBANI SADAR /82 /2024 ()	
151	D-CRLA/18556/2025	DIPU @ HEMANTA BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /134 /2015 ()	
152	D-CRLA/18565/2025	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	ABHAS MOHANTY VS	SPL.TASK FORCE /17 /2020 ()	
153	D-CRLA/18664/2025	SHAIK SAMIM VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	NABARANGAPUR TOWN /322 /2017 ()	
154	D-CRLMA/18486/2025	SUSHREE MANASWINI SAHU VS STATE OF ODISHA	KUMAR KASHYAP VS	SAHADEV KHUNTA /342 /2023 ()	AOR20230000401C202500014
155	D-CRLMA/18573/2025	SK.NIMAJI ALLI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SINGLA /108 /2025 ()	
156	D-CRLMC/18482/2025	SAFIRUDDIN KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALICHANDRAPUR /44 /2025 ()	AOR20220001558C202500120
157	D-CRLMC/18494/2025	BIGHNA @ BIGHINI @ BIGHNESWAR NAYAK @ RAJ VS STATE OF ODISHA	BALITENDU MISHRA VS	NARASINGHPUR /62 /2017 ()	AOR20220001610C202500046
158	D-CRLMC/18508/2025	AMERESH BISWAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BADAGODA P.S. /435 /2024 ()	
159	D-CRLMC/18525/2025	DEEPAK SAHOO	RAJJEET ROY	//	AOR20220001462C202500074

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	CRLMC/2238/2025	VS SONALI SWAIN	VS	J.M.F.C.(III),CUTTACK(Cuttack)	
160	D-CRLMC/18526/2025	SAI RAM DAS VS STATE OF ODISHA	AMIT KUMAR DAS VS	ICC/0000032/2023 CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /1 /2014 ()	
161	D-CRLMC/18530/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	// CHANDAHANDI /33 /2025 ()	
162	D-CRLMC/18533/2025	ARABINDA PRADHAN VS STATE OF ODISHA	ANURAG PATI VS	LAIKERA /190 /2024 ()	
163	D-CRLMC/18543/2025	RAKESH KUMAR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHANGA /369 /2022 ()	
164	D-CRLMC/18545/2025	SK.OSIM VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KENDRAPARA /99 /2025 ()	
165	D-CRLMC/18550/2025	SATYABRATA RAUL @ SATYBRATA ROUL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 ()	
166	D-CRLMC/18559/2025	BRAJA KISHORE JENA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	SULIAPADA /44 /2019 ()	
167	D-CRLMC/18585/2025	SANGITA SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	ANGUL TOWN /305 /2021 ()	
168	D-CRLMC/18587/2025	SANKAR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /19 /2025 ()	
169	D-CRLMC/18609/2025	PRAKASH KUMAR PRADHAN @ PRAKASH JENA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /82 /2009 ()	
170	D-CRLMC/18620/2025	RUPADHAR KALO VS	JAGABANDHU SAHU VS	BARGARH /423 /2020 ()	AOR20220001487C202500023

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171	D-CRLMC/18626/2025	STATE OF ODISHA ANANTA KHILLO @ KHILLA VS	ANIRUDHA DAS VS	// NANDAPUR /47 /2025 ()	
172	D-CRLMC/18631/2025	STATE OF ODISHA BAPINA @ DEBASISH ROUT VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /130 /2025 ()	
173	D-CRLMC/18635/2025	STATE OF ODISHA AFROZ JAHAN VS	SATYA RANJAN MULIA VS	// KISSANNAGAR PS /104 /2016 ()	
174	D-CRLMC/18642/2025	STATE OF ODISHA MOHAMMED BASIR @ K.BASIR @ MD.BASIR @ S.K.BASIR VS	ABHIRAM RAJ PANDA VS	// KANJIPANI /25 /2025 ()	
175	D-CRLMC/18648/2025	STATE OF ODISHA MOHAMMED BASIR @ K.BASIR @ MD.BASIR @ S.K.BASIR VS	ABHIRAM RAJ PANDA VS	// KANJIPANI /26 /2025 ()	
176	D-CRLMC/18654/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS	DEBASIS SAHOO VS	// / /0 ()	
177	D-CRLMC/18660/2025	STATE OF ODISHA NARESH KUMAR SENAPATI VS	SIDDHANT SARANGI VS	// RANPUR /177 /2022 ()	
178	D-CRLMC/18663/2025	STATE OF ODISHA KULU DAS @ BIBHUDATTA DAS VS	SIDDHANT SARANGI VS	// KISSANNAGAR PS /148 /2025 ()	
179	D-CRLMC/18667/2025	STATE OF ODISHA GANESH @ JURA PRADHAN VS	LAMBODOR ACHARI VS	// TARASINGI /111 /2012 ()	
180	D-CRLMC/18702/2025	STATE OF ODISHA BENIYAMOHAN BEERO VS	RAGHUNATH BISWAL VS	// R.UDAYAGIRI /28 /2023 ()	
181	D-CRLMC/18704/2025	STATE OF ODISHA YASH GAUTAM VS	MANAS KUMAR CHAND VS	// JAJPUR ROAD /35 /2023 ()	
		STATE OF ODISHA		//	

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182	D-CRLMC/18706/2025	PRASANNA BEERO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	R.UDAYAGIRI /28 /2023 () //	
183	D-CRLMC/18719/2025	ARJUN PRUSTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /122 /2021 () //	
184	D-CRLMC/18723/2025	TULU @ LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BERHAMPUR SADAR /69 /2016 () //	
185	D-CRLMP/18509/2025	SANTOSH DANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //	
186	D-CRLMP/18577/2025	GOURANGA MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
187	D-CRLMP/18580/2025	GOURANGA MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
188	D-CRLMP/18598/2025	RAKESH RATAN NATH VS DEPANJALI NAYAK	SIDHARTHA DAS VS	/ /0 () //	
189	D-CRLMP/18615/2025	CHITTARANJAN MOHANTY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	/ /0 () //	
190	D-CRLMP/18634/2025	A. JYOTI VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	/ /0 () //	
191	D-CRLMP/18640/2025	MRUTYUNJAY NAYAK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	/ /0 () //	
192	D-CRLMP/18675/2025	BALADEV NAG VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	/ /0 () //	
193	D-CRLREV/18542/2025	BIPIN PRUSTY	PRATYUSHA NAIDU	PIPLI /243 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/18612/2025	SIPU @ NIHARKANTI OJHA	PRABIR KUMAR RAY	BADACHANA /126 /2012	AOR20230000820C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLREV/18622/2025	BHABANI KISHAN	DEEPAK RANJAN PARIDA	TELKOI /279 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLREV/18638/2025	BISHNU CHARAN SAMAL	PRAMOD KUMAR LENKA	JAGATSINGPUR /311 /2019	
		VS	VS	()	
		KRUSHNA CHANDRA ACHARYA		//	
197	D-CRLREV/18652/2025	MANOJ KUMAR MOHANTA	SATYA MOHAPATRA	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA (C.B.I)		//	
198	D-CRLREV/18670/2025	KABERI PANDA	JAGABANDHU SAHU	SAMBALPUR VIGILANCE /74 /2012	AOR20220001487C202500022
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
199	D-CRLREV/18682/2025	BIBEKANANDA DAS	SEPHALEE DAS	/ /0	
		VS	VS	()	
		JAGYASENI DAS		//	
200	D-CRP/25109/2025	BRAJAKISHORE SAHOO	NIRMAL KISHORE RATH	/ /	
		VS	VS	()	
		PITAMBAR SAHOO		//	
201	D-EXP/25027/2025	DEBENDRA PRASAD SUNANI	ADV.	/ /	
		VS	VS	()	
		SHALINI PANDIT, I.A.S.		//	
202	D-FAO/24835/2025	RUPALI SINGH	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
203	D-FAO/24836/2025	BARSHA BIBI @ BARSABIBI	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
204	D-FAO/24839/2025	GURUBHA MAJHI	SATYABAN SAHOO	/ /	
		VS	VS	()	

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205	D-FAO/24846/2025	UNION OF INDIA KUNANAND SHARMA VS	SATYABAN SAHOO VS	// // ()	
206	D-FAO/24911/2025	UNION OF INDIA D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	KUBRAT SATPATHY VS	// // ()	
207	D-FAO/24968/2025	SASMITA MAHANTA ANANTA KISHORE RAY VS	SATYANARAYAN MOHAPATRA VS	// // ()	
208	D-FAO/24973/2025	UMA PRADHAN ANANTA KISHORE RAY VS	SATYANARAYAN MOHAPATRA VS	// // ()	
209	D-FAO/24989/2025	P.K.PATTANAIAK MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., KHAMRADA	MURDALI KHAN VS	// // ()	
210	D-FAO/25022/2025	BARUN KUMAR SENAPATI RANJIT MOHANTY VS	RAICHARAN MOHAPATRA VS	// // ()	
211	D-JCRLA/18714/2025	ATASHI MOHANTY SIPUN @ RAJESH BEHERA VS	ADV. VS	// // ()	KISHORENAGAR (ANUGUL) /182 /2021
212	D-JCRLA/18717/2025	STATE OF ODISHA SUBIDAR SOREN @ PABIRA VS	ADV. VS	// // ()	PALLAHARA /124 /2019
213	D-JCRLA/18720/2025	STATE OF ODISHA GORA SINGH VS	ADV. VS	// // ()	NILGIRI /133 /2016
214	D-JCRLA/18724/2025	STATE OF ODISHA DIAN @ SAROJ MARHI VS	ADV. VS	// // ()	PADAMPUR /337 /2022
215	D-JCRLA/18725/2025	STATE OF ODISHA ROHIT KUMBHAR VS	ADV. VS	// // ()	BOUDH /179 /2024
		STATE OF ODISHA		//	

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216	D-JCRLA/18726/2025	PURNA CHANDRA DHAL VS STATE OF ODISHA	ADV. VS	MAHANGA /40 /2022 () //	
217	D-JCRLA/18730/2025	KALIA @ JYOTI NATH @ JYOTI PRAKASH NATHSHARMA VS STATE OF ODISHA	ADV. VS	KUJANGA /310 /2023 () //	
218	D-JCRLA/18733/2025	ULLASH BHOI VS STATE OF ODISHA	ADV. VS	NAUGAON /132 /2018 () //	
219	D-JCRLA/18735/2025	HIRANYA SETHI VS STATE OF ODISHA	ADV. VS	DIGAPAHANDI /61 /2022 () //	
220	D-JCRLA/18739/2025	PHAGNU MAJHI VS STATE OF ODISHA	ADV. VS	THUAMUL RAMPUR /63 /2019 () //	
221	D-LAA/24945/2025	PRAVAT SAHOO VS SPECIAL LAND ACQUISITION OFFICER, DHENKANAL	NIRANJAN PANDA (1) VS	// ()	
222	D-LAA/25096/2025	BISWAJIT PAL VS SPL. LAND ACQUISITION OFFICER, MAYURBHANJA	SUKANTA KUMAR NAYAK VS	// ()	
223	D-MACA/24883/2025	DHANURJAYA PATRA VS CHANDRA KISHORE	BISHNU BRATA SINGH VS	// () //	
224	D-MACA/24886/2025	SANTILATA SAHU VS RANJAN KUMAR MOHANTY	BISHNU BRATA SINGH VS	// () //	
225	D-MACA/24890/2025	NAHALA DAS VS SIBA PRASAD SWAIN	BIRANCHI NARAYAN RATH VS	// () //	
226	D-MACA/24893/2025	DIVISIONAL MANAGER ,NEW INDIA ASSURANCE CO.LTD., BBSR VS KAIBALYA GOCHHAYAT	GOPIKANDRA SAMANTARAY VS	// () //	AOR20220001406C202500013
227	D-MACA/24896/2025	RELIANCE GENERAL INSURANCE CO. LTD., BBSR	SUBRAT SATPATHY	//	

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		VS	VS	0	
		KAILASH BARIK		//	
228	D-MACA/24901/2025	RELIANCE GENERAL INSURANCE CO. LTD.,BBSR	SUBRAT SATPATHY	//	
		VS	VS	0	
		AMIT KUMAR JAIN		//	
229	D-MACA/24903/2025	D.M., RELIANCE GENERAL INSURANCE CO. LTD., BBSR	SUBRAT SATPATHY	//	
		VS	VS	0	
		JINA BEHERA		//	
230	D-MACA/24918/2025	SANDHYA RANA	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
		PURNA CHANDRA JENA		//	
231	D-MACA/24921/2025	NAGIN RANA	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
		PURNA CHANDRA JENA		//	
232	D-MACA/24985/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BALANGIR	SANTOSH KUMAR MOHANTY	//	
		VS	VS	0	
		PADMASINI BHUE @ BHOI		//	
233	D-MACA/25002/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,BBSR	ADAM BASKHAN	//	
		VS	VS	0	
		BASANTI BARIK		//	
234	D-MACA/25015/2025	AUTHORIZED SIGNATORY, CHOLA MS GENERAL INSURANCE CO. LTD., BBSR	SUDANSHU CHANDA	//	
		VS	VS	0	
		RINA BEHERA		//	
235	D-MACA/25016/2025	D.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,BBSR	ADAM BASKHAN	//	
		VS	VS	0	
		DAMAYANTI SAHOO		//	
236	D-MACA/25029/2025	AKHILA MAJHI	RAMESH CHANDRA PRADHAN	//	
		VS	VS	0	
		PRAKAS NAIK		//	
237	D-MACA/25043/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,BBSR	SOMNATH ROY	//	
		VS	VS	0	
		GEETA MANJARI DAS		//	
238	D-MACA/25101/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	BIJOY DASMOHAPATRA	//	
		VS	VS	0	

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239	D-MATA/24961/2025	FAGU PATRA RAJENDRA KUMAR BISWAL VS	BINAYA KUMAR MOHANTY VS	// // 0	
240	D-RSA/24848/2025	SASMITA LENKA HARIHARA PANDA VS	SANJIV JOSHI VS	// // 0	AOD20230000409C202500006
241	D-RSA/24955/2025	STATE OF ODISHA SANTANU KUMAR BISWAL VS	AMIT PRASAD BOSE VS	// // 0	
242	D-RSA/25052/2025	PRAVABATI PATI ANANDA SAHU VS	NIKUNJA KUMAR ROUT VS	// // 0	
243	D-RSA/25107/2025	HARI KRISHNA PANIGRAHY KAPURA MAJHI @ HANSDAH VS	SWARUP KUMAR PATNAIK VS	// // 0	
244	D-RSA/25130/2025	BALHI MAJHI AKBAR KHAN VS	SOURAV SUMAN BHUYAN VS	// // 0	
245	D-RVWPET/24864/2025	NARAYAN PONDA KANCHAN TAREI VS	SUSANT KUMAR MOHANTY VS	// // 0	
246	D-RVWPET/24939/2025	BALARAM MAHALIK GOURI SAMAL VS	KALPATARU MISHRA VS	// // 0	
247	D-RVWPET/25049/2025	MANOJ KUMAR BEHERA BICHITRANANDA PATRA VS	MANAS RANJAN SATPATHY VS	// // 0	
248	D-RVWPET/25117/2025	STATE OF ODISHA DEBAKI PRADHAN VS	SOUBHAGYA KUMAR RATH VS	// // 0	
249	D-RVWPET/25140/2025	STATE OF ODISHA SANJUKTA BISWAL VS NARMADA SAMAL @ BEHURA	SOURAV SUMAN BHUYAN VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-STREV/24844/2025	M/S. PRATIBHA ENGINEERING SERVICES VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500085
251	D-STREV/24847/2025	M/S. PRATIBHA ENGINEERING SERVICES VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500084
252	D-TRP(C)/24873/2025	RINKI PANIGRAHI VS LADU KISHORE TRIPATHY	ALOK KUMAR PANDA VS	// () //	
253	D-TRP(C)/24880/2025	PRIYATAMA PATRO VS SAMBHUNATH DASADHIKARI	SANDHYARANI PANI VS	// () //	AOR20230000010C202500050
254	D-TRP(C)/25143/2025	SHREE SHREE SIDHABHAIRABI BIJE , GANJAM VS HINDU PUBLIC	DEEPALI MAHAPATRA VS	// () //	
255	D-TRPCRL/18541/2025	BASUDEV BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	DELANGA /34 /2018 () //	
256	D-TRPCRL/18696/2025	RASMITA KUMARI RAULO VS JITENDRA MUNI	MANAS KUMAR CHAND VS	DHARAKOT PS /102 /2021 () //	
257	D-WA/24959/2025	BIDYADHAR PADHI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// () //	
258	D-WA/25061/2025	STATE OF ODISHA VS PRAMILA PATNAIK	SANJIB KUMAR SWAIN,A.G.A VS	// () //	LOD20240000200C202500299
259	D-WA/25067/2025	STATE OF ODISHA VS PITAMBAR PADHY	SANJIB KUMAR SWAIN,A.G.A VS	// () //	LOD20240000172C202500287
260	D-WA/25080/2025	STATE OF ODISHA VS JAGILI JENA	SANJIB KUMAR SWAIN,A.G.A VS	// () //	LOD20240000194C202500299
261	D-WA/25100/2025	JITENDRA KUMAR SAHOO		//	

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		VS	VS	()	
		THE STATE OF ODISHA		//	
262	D-WP(C)/24833/2025	BHAKTA BANDHU KHAMARI	SUSHANTA KUMAR JOSHI	//	
	WP(C)/17096/2025	VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/24834/2025	SUNIL BEHERA	SASANKA SEKHAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/24837/2025	ASHOK KUMAR DAS	SAMBEET PATTANAYAK	//	AOR20220001591C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/24838/2025	KRISHNA SONVANI @ SUNANI	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/24840/2025	RABINDRANATH MEHER	SANJIV JOSHI	//	AOD20230000409C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/24841/2025	RABINDRA ROUT	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500086
	WP(C)/17231/2025	VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/24842/2025	SHYAMBABU SHA @ SAHU	BISWAJIT MOHAPATRA	//	
	WP(C)/17156/2025	VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/24843/2025	PRADEEP KUMAR SAHU	SANJIV JOSHI	//	AOD20230000409C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/24845/2025	GAGAN BAL	MANOJ PANIGRAHI	//	AOR20220001665C202500062
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/24849/2025	BASANTA MANJARI PAHI	GANESH PRASAD SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/24850/2025	M/S BHUSHAN POWER AND STEEL LIMITED, THELKORSA, BALASOR	SARASWATI PRASAD SARANGI	//	
	WP(C)/17175/2025	VS	VS	()	

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		STATE POLLUTION CONTROL BOARD, ODISHA, BBSR		//	
273	D-WP(C)/24851/2025	DR.MANORANJAN SAMAL	BISWABIHARI MOHANTY	//	
	WP(C)/17141/2025	VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/24852/2025	KUNJA BIHARI MOHANTA	SAMIR KUMAR MISHRA	//	
	WP(C)/17178/2025	VS	VS	0	
		STATE OF ODISHA		//	
275	D-WP(C)/24853/2025	NAMITA BARIK	SAMIR KUMAR MISHRA	//	
	WP(C)/17184/2025	VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/24854/2025	PRATAP KUMAR NAIK	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/17134/2025	VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/24855/2025	ANKURA CHARAN BEHERA	SAMIR KUMAR MISHRA	//	
	WP(C)/17203/2025	VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/24856/2025	KISHORE KUMAR DAS	SAMIR KUMAR MISHRA	//	
	WP(C)/17205/2025	VS	VS	0	
		STATE OF ODISHA		//	
279	D-WP(C)/24857/2025	SONALI BEHERA	SAMIR KUMAR MISHRA	//	
	WP(C)/17196/2025	VS	VS	0	
		STATE OF ODISHA		//	
280	D-WP(C)/24858/2025	BALARAM PANDIT	SAMIR KUMAR MISHRA	//	
	WP(C)/17200/2025	VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/24859/2025	SUBARNNA JENA	SAMIR KUMAR MISHRA	//	
	WP(C)/17199/2025	VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/24860/2025	PRATIVA MANJARI PARIDA	SAROJA KANTA SAMAL	//	
	WP(C)/17127/2025	VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/24862/2025	PIONEER GNM NURSING SCHOOL, BBSR	DEVI PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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284	D-WP(C)/24863/2025	SURESH KUMAR PANDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// () //	
285	D-WP(C)/24865/2025	DAYANIDHI MOHANTA VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
286	D-WP(C)/24866/2025	SANJIB KUMAR BEHERA VS Sr. DIVISIONAL MANAGER, ICICI LOMBARD	GENERAL INSURANCE CO. LTD VS	// () //	LOD20240000297C202500012
287	D-WP(C)/24867/2025	BIJAY KUMAR SAHOO VS NOTIFIED AREA COUNSEL, ATHAGARH	SUBASH CHANDRA ACHARYA VS	// () //	AOR20220004051C202500019
288	D-WP(C)/24868/2025	GANESWAR BEHERA VS OSSSC, BBSR	SANGRAM JENA VS	// () //	
289	D-WP(C)/24869/2025	SWAPAN KRISHNA MANDAL VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// () //	AOR20220001535C202500110
290	D-WP(C)/24871/2025 WP(C)/17154/2025	PRAVASH CHANDRA MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500081
291	D-WP(C)/24872/2025	BHAJA GOBINDA ROUTH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //	
292	D-WP(C)/24874/2025	AJAYA KUMAR BEHERA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //	
293	D-WP(C)/24875/2025 WP(C)/17187/2025	GOURI SHANKAR KEDIA VS THE ASSESSING OFFICER CUM SUPERINTENDING ENGINEER (ELECT) TPCODL BBSR	FALGUNI RAJGURU MOHAPATRA VS	// () //	
294	D-WP(C)/24876/2025	UPENDRA NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	// () //	
295	D-WP(C)/24877/2025	MAHESWAR BEHERA	SANGRAM SENAPATI	//	

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	WP(C)/17147/2025	VS STATE OF ODISHA	VS	() //	
296	D-WP(C)/24879/2025	DEBENDRA KHILAR VS STATE OF ODISHA	PARSURAM PANDA VS	// () //	
297	D-WP(C)/24881/2025	NARAYAN CHANDRA BARIK VS STATE OF ODISHA	RABI NARAYAN ROUT VS	// () //	
298	D-WP(C)/24884/2025	ANITA SAHOO VS THE AUTHORIZED OFFICER, AXIS BANK, TRISHUL, AHMEDBAD	AMIYA KUMAR TARAI VS	// () //	
299	D-WP(C)/24885/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	// () //	
300	D-WP(C)/24887/2025	BIBHUSUNDAR SETHI VS STATE OF ODISHA	PARSURAM PANDA VS	// () //	
301	D-WP(C)/24888/2025	NIRMAL CHANDRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
302	D-WP(C)/24889/2025	NIBEDITA BISHOYI VS THE PRINCIPAL SECRETARY OF GOVERNMENT	SANDHYARANI PANI VS	// () //	AOR20230000010C202500051
303	D-WP(C)/24891/2025	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// () //	
304	D-WP(C)/24892/2025	ARUNA PATRA VS STATE OF ODISHA	PARSURAM PANDA VS	// () //	
305	D-WP(C)/24894/2025	M/S AVR INFRA TECH PVT LIMITED VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500060
306	D-WP(C)/24895/2025	HEMANT KUMAR BEHERA VS	BIJAY JENA VS	// () //	

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307	D-WP(C)/24897/2025 WP(C)/17226/2025	UNION OF INDIA LAMBODAR SANKHUA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// // 0 //	AOR20220001213C202500030
308	D-WP(C)/24898/2025	NATABARA GIRI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
309	D-WP(C)/24899/2025	PRAVAKAR SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
310	D-WP(C)/24900/2025	BHAWANI SANKAR NANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
311	D-WP(C)/24902/2025	PURU PRASANJEET NAYAK VS ODISHA PUBLIC SERVICE COMMISSION , CUTTACK	PAMI RATH VS	// 0 //	
312	D-WP(C)/24904/2025 WP(C)/17217/2025	SOURAV KUMAR MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500044
313	D-WP(C)/24906/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
314	D-WP(C)/24907/2025 WP(C)/17228/2025	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500031
315	D-WP(C)/24908/2025	UTTAM KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
316	D-WP(C)/24909/2025	AREFUN NISHA VS THE AUTHORISED OFFICER, ICICI BANK LTD., KOLKATA	PRAMOD KUMAR JENA VS	// 0 //	
317	D-WP(C)/24910/2025	LAXMIPRIYA JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	

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318	D-WP(C)/24912/2025 WP(C)/17207/2025	SUBHRAPRIYADARSINI ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
319	D-WP(C)/24913/2025	SACHIT KUMAR ACHARYA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //	
320	D-WP(C)/24914/2025	SURESH KUMAR SAHOO VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
321	D-WP(C)/24915/2025 WP(C)/17209/2025	GOURY SETHY TARUN KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
322	D-WP(C)/24916/2025 WP(C)/17177/2025	RABINDRANATH SAHOO VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	
323	D-WP(C)/24917/2025 WP(C)/17169/2025	PRAMILA RATH VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
324	D-WP(C)/24919/2025 WP(C)/17182/2025	SMRUTI RANJAN ROUT VS STATE OF ODISHA	SASWAT JENA VS	// 0 //	
325	D-WP(C)/24920/2025	BRAJA KISHORE MISHRA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
326	D-WP(C)/24922/2025 WP(C)/17223/2025	DR. SAPNESWAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //	
327	D-WP(C)/24923/2025	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
328	D-WP(C)/24924/2025	ASHOK KUMAR PANDA VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //	
329	D-WP(C)/24925/2025	SUJATA PANDA	SUKANTA KUMAR MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/24926/2025	HARIHARA INSTITUTE OF MEDICAL SCIENCE, KENDRAPARA	DEBIPRASAD DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/24927/2025	SILA SNEHALATA TIGGA	DEBENDRA KUMAR DHAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/24929/2025	RABINARAYAN PRUSTY		//	
		VS	VS	()	
		DISTRICT JUDGE, ANGUL		//	
333	D-WP(C)/24930/2025	MADHAB CHANDRA LOHAR	DEBI PRASAD DHALSAMANTA	//	AOD20240000743C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/24931/2025	ALEKHA PRASAD SATAPATHY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500096
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/24932/2025	PADMALOCHAN MAJHI	AKASH KUMAR PATTAJOSHI	//	AOR20220001834C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/24934/2025	AKSHAYA KUMAR JENA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/24936/2025	BINAPANI SAMANTARAY	BHAGABAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/24937/2025	BASANTA KUMAR PRADHAN	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/24940/2025	BANDITA SWAIN	BHAGABAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/24942/2025	M/S MAA SARALA SUPPLY AGENCY, CUTTACK	DILLIP KUMAR SAHOO	//	
		VS	VS	()	

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341	D-WP(C)/24943/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR MAA TARINI SUPPLIERS , CUTTACK	DILLIP KUMAR SAHOO	//	
		VS	VS	0	
342	D-WP(C)/24944/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR ANTARYAMI DAS	RANJIT MOHANTY	//	
		VS	VS	0	
343	D-WP(C)/24947/2025	STATE OF ODISHA SRINIBAS ROUT	SIDHESWAR MALLIK	//	
		VS	VS	0	
344	D-WP(C)/24948/2025	STATE OF ODISHA M/S AMBUJI MINES AND MINERALS, BBSR	ADHIRAJ MOHANTY	//	
		VS	VS	0	
345	D-WP(C)/24949/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR M/S HEMANTA CHARAN PATRA, DHENKANAL	DILLIP KUMAR SAHOO	//	
		VS	VS	0	
346	D-WP(C)/24951/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR PRAVAT KUMAR PATRA	SANGRAM JENA	//	
		VS	VS	0	
347	D-WP(C)/24952/2025	STATE OF ODISHA M/S BOSE CONSTRUCTIONS, NUAPADA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
348	D-WP(C)/24953/2025	STATE OF ODISHA AKSHAYA SAMAL	PRAFULLA KUMAR BISWAL	//	
		VS	VS	0	
349	D-WP(C)/24954/2025	STATE OF ODISHA M/S SANATAN SAHOO, DHENKANAL	DILLIP KUMAR SAHOO	//	
		VS	VS	0	
350	D-WP(C)/24956/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR ANSUMAN BARIK @ ANSHUMAN BARIK	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
351	D-WP(C)/24957/2025	STATE OF ODISHA SHAILENDRA NARAYAN JENA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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352	D-WP(C)/24958/2025	JAYAKRUSHNA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //	
353	D-WP(C)/24960/2025	GADADHAR MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //	
354	D-WP(C)/24962/2025 WP(C)/17193/2025	SABITARANI MISHRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500045
355	D-WP(C)/24963/2025 WP(C)/17213/2025	HEMANTA KUMAR MOHARANA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
356	D-WP(C)/24964/2025	PRASHANTA KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
357	D-WP(C)/24966/2025 WP(C)/17212/2025	SAMARENDRA SINGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
358	D-WP(C)/24969/2025	RABINDRA KUMAR PRADHAN VS REVENUE DIVISIONAL COMMISSIONER , GANJAM	GOPINATH MISHRA VS	// 0 //	
359	D-WP(C)/24971/2025	SUSAMA DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
360	D-WP(C)/24972/2025 WP(C)/17219/2025	RAMESWAR HANSDAH VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //	
361	D-WP(C)/24974/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
362	D-WP(C)/24975/2025 WP(C)/17224/2025	AKSHAYA KUMAR PADHIARY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
363	D-WP(C)/24977/2025	SABITRI BISWAL	RABINDRA KUMAR PATTANAIAK	//	AOD20240000968C202500004

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		VS	VS	()	
364	D-WP(C)/24979/2025	ANKUR GHADEI BIPIN BIHARI SWAIN	JAGABANDHU SAHU	//	AOR20220001487C202500024
		VS	VS	()	
365	D-WP(C)/24980/2025	STATE OF ODISHA M/S. QUANTUM GLOBAL INFRA TECH LTD., BBSR	SWARUP RANJAN SINGH SAMANT	//	
		VS	VS	()	
366	D-WP(C)/24981/2025 WP(C)/17232/2025	STATE OF ODISHA PRABHAKAR SAHOO	MANORANJAN PADHY	//	AOD20220003086C202500095
		VS	VS	()	
367	D-WP(C)/24982/2025 WP(C)/17214/2025	STATE OF ODISHA P.PADMA	RAMDAS ACHARY	//	
		VS	VS	()	
368	D-WP(C)/24983/2025	STATE OF ODISHA SUSIL KUMAR SAMAL	ABHISHEK DASH	//	
		VS	VS	()	
369	D-WP(C)/24984/2025	STATE OF ODISHA PRADEEP KUMAR PANDA	SIBA PRASAD SWAIN	//	
		VS	VS	()	
370	D-WP(C)/24987/2025	STATE OF ODISHA JYOTI PRAKASH TANDI	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
371	D-WP(C)/24988/2025	STATE OF ODISHA BASANTA KUMAR SAHOO	DEEPAK KUMAR SAHOO	//	
		VS	VS	()	
372	D-WP(C)/24991/2025	UNION OF INDIA SANTOSH SALIM BAGE	ADYASIDHI MISHRA	//	
		VS	VS	()	
373	D-WP(C)/24992/2025	STATE OF ODISHA KARUNAKAR BARIK	DEEPAK KU SAHOO	//	
		VS	VS	()	
374	D-WP(C)/24994/2025	STATE OF ODISHA SUBBRAT KUMAR CHOUDHURY	RAJIB LOCHAN PATNAIK	//	
		VS	VS	()	

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375	D-WP(C)/24995/2025	UNION OF INDIA KARUNAKAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// // 0 //	
376	D-WP(C)/24996/2025	DR.PRADIPTA KISHORE DASH VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //	
377	D-WP(C)/24997/2025	M/S. NARAYANI SONS INDIA PVT. LTD., KENDUJHAR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), JAJPUR RANGE	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
378	D-WP(C)/24999/2025	SOMEN MAJUMDAR VS THE SUB COLLECTOR CUM SUB DIVISIONAL EXECUTIVE MAGISTRATE , MALKANGIRI	RAJIB LOCHAN PATTNAIK VS	// 0 //	
379	D-WP(C)/25000/2025	URMILA DEVI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //	
380	D-WP(C)/25001/2025	KARUNAKAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //	
381	D-WP(C)/25004/2025 WP(C)/17225/2025	T. LAXMIBAI PATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500096
382	D-WP(C)/25005/2025	DR.RAJENDRA NARAYAN PARIDA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //	
383	D-WP(C)/25006/2025	SUSANTI PATTANAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500097
384	D-WP(C)/25007/2025	RAKHI NAG VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500047
385	D-WP(C)/25008/2025	GOURI SANKAR BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	

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386	D-WP(C)/25009/2025	CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //	
387	D-WP(C)/25010/2025	AMULYA KUMAR BISWAL @ AMULYA BISWAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
388	D-WP(C)/25011/2025	SARAH MUNIMARIAMMA BARU VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
389	D-WP(C)/25012/2025	DHABALESWAR GURU VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
390	D-WP(C)/25013/2025	HARIHAR MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
391	D-WP(C)/25014/2025	BASANTI MOHAPATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
392	D-WP(C)/25017/2025	SUBHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
393	D-WP(C)/25018/2025	BHUBANESWAR UNNAYANPARISHAD, BBSR VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	// 0 //	
394	D-WP(C)/25019/2025	SARBESWAR PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202500013
395	D-WP(C)/25020/2025	G.MANJU SERVICES PVT.LTD VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
396	D-WP(C)/25021/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202500014
397	D-WP(C)/25024/2025	RAMESH CHANDRA NAYAK	BHABA RANJAN KAR	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
398	D-WP(C)/25025/2025	MEENAKSHI SAHU	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/25026/2025	JANARDAN SAHOO	SANDEEP PATTANAIAK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
400	D-WP(C)/25028/2025	M/S MOHAPATRA INDUSTRIES, NAYAGARH	RAJKISHORE SWIN	//	
		VS	VS	0	
		THE A.O. CUM BRANCH MANAGER, STATE BANK OF INDIA, NAYAGARH		//	
401	D-WP(C)/25030/2025	RANJAN KUMAR DAS	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/25031/2025	M/S SHREERAM AGENCY, JAGATSINGHPUR	KAJAL SAHOO	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK		//	
403	D-WP(C)/25033/2025	DEBENDRA ROUT	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		CUTTACK MUNICIPAL CORPORATION		//	
404	D-WP(C)/25034/2025	BHAJAMAN BEHERA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/25036/2025	SHASHANKA SEKHAR DEY	PRAVASH CHANDRA MAHAPATRA	//	AOR20240001111C202500015
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/25037/2025	BAPI SINGH	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/25038/2025	MANA KHILLA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/25040/2025	M/S KHIRODINI INFRASTRUCTURE, KENDUJHAR	KAJAL SAHOO	//	
		VS	VS	0	

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409	D-WP(C)/25041/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, KEONJHAR DIVISION, BBSR LAXMI NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// // 0 //	
410	D-WP(C)/25042/2025	HADIBANDHU JENA VS STATE OF ODISHA	ISWAR CHANDRA PRADHAN VS	// 0 //	
411	D-WP(C)/25044/2025	JAGANNATH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
412	D-WP(C)/25045/2025	BHAGABANA DORA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
413	D-WP(C)/25047/2025	BASANT KUMAR ROUT VS THE EXECUTIVE ENGINEER TPCODL PED PURI	RAGHUNATH DASMOHAPATRA VS	// 0 //	
414	D-WP(C)/25048/2025	RAJA KISHOR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500028
415	D-WP(C)/25050/2025	SUSIL KUMAR PANIGRAHI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //	
416	D-WP(C)/25051/2025	ARUNDHATI MISHRA VS THE ASSISTANT COMMISSIONER OF STATE TAX	BIJAY PANDA VS	// 0 //	AOD20220004095C202500008
417	D-WP(C)/25053/2025	SUCHITRA ROUT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
418	D-WP(C)/25055/2025	KARTIKA CHNADRA BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
419	D-WP(C)/25056/2025	SAPAN BEHARI PATI VS UNION OF INDIA	PRAVAT RANJAN SUTAR VS	// 0 //	

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420	D-WP(C)/25057/2025	M/S S.N.S. INDUSTRIAL WORKS PVT.LTD. ANGUL VS STATE BANK OF INDIA, SME BRANCH, ANGUL	PRAJNA SARITA MOHANTY VS	// 0 //	
421	D-WP(C)/25059/2025	SUBRAT ACHARI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
422	D-WP(C)/25060/2025	SHASHI KANTA RATH VS STATE OF ODISHA	ISWAR MOHANTY VS	// 0 //	
423	D-WP(C)/25063/2025	ANJANA MISHRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202500029
424	D-WP(C)/25064/2025	RANJITA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500030
425	D-WP(C)/25065/2025	SUSANTI SASMAL VS STATE OF ORISSA	PANCHANAN SAHOO VS	// 0 //	
426	D-WP(C)/25066/2025	NAYANA DEI VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //	
427	D-WP(C)/25070/2025	CHAITANYA KARMI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
428	D-WP(C)/25072/2025	JOGINDRA BEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
429	D-WP(C)/25073/2025	SANTIREKHA PANDA VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //	
430	D-WP(C)/25074/2025	SMRUTISMITA DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
431	D-WP(C)/25075/2025	FULABATI NAIK	RANJIT SAMAL	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/25076/2025	BHAGYABATI SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/25077/2025	JAYANTA KUMAR PADHI	DURGESH NARAYAN RATH	//	AOR20220001583C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/25079/2025	SABITA SAMAL	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/25082/2025	GURUDEBA PATRA	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/25083/2025	BINAYAK NAYAK	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/25085/2025	M/S GREEN VENTURES, ROURKELA, SUNDARGARH	NIROD KUMAR SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/25087/2025	ANANDA SAHU	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/25088/2025	MAHENDRA RANBIDA	DURGESH NARAYAN RATH	//	AOR20220001583C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/25089/2025	INDUMATI DASH	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/25091/2025	NADIA CHANDA BEHERA	SANJIB MOHANTY	//	AOR20220001611C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/25092/2025	ESSEL MINING AND INDUSTRIES LTD, KOLKATA	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	()	

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		THE SUB REGISTRAR, BONAI, SUNDERGARH		//	
443	D-WP(C)/25095/2025	PARIKHITA SAHOO	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
444	D-WP(C)/25098/2025	BIRENDRA KUMAR PADHI	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
445	D-WP(C)/25105/2025	DR. KEDAR NATH TRIPATHY	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
446	D-WP(C)/25106/2025	DR. BINOD BIHARI BEHURA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
447	D-WP(C)/25108/2025	NIRMAL PASAYAT	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
448	D-WP(C)/25110/2025	LILIMA SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
449	D-WP(C)/25111/2025	BANSIDHAR PANDA	SANATAN PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
450	D-WP(C)/25112/2025	TIKESWAR MAHAPATRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
451	D-WP(C)/25113/2025	CHANDRABHAN AGRAWAL	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
452	D-WP(C)/25114/2025	PURNA CHANDRA SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		GOVERNMENT OF INDIA		//	
453	D-WP(C)/25115/2025	NIRANJAN PRADHAN	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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454	D-WP(C)/25116/2025	ARTATRAN SABAR VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //	
455	D-WP(C)/25118/2025	SHIBANI INSTITUTE OF MEDICAL SCIENCE, NAYAGARH VS STATE OF ODISHA	SURESH HANKAR ROUT VS	// 0 //	
456	D-WP(C)/25119/2025	MAYNE BHOI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
457	D-WP(C)/25120/2025	KSHIROD MOHARANA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
458	D-WP(C)/25121/2025	SANJAY MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD TPCODL	SAMEER KUMAR DAS VS	// 0 //	
459	D-WP(C)/25122/2025	PRASANTA KUMAR PATNAIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
460	D-WP(C)/25123/2025	NIRMALA SATU VS STATE OF ORISSA	ASHUTOSH MALLIK VS	// 0 //	
461	D-WP(C)/25124/2025	DEBABRATA GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
462	D-WP(C)/25125/2025	SUMAN DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
463	D-WP(C)/25126/2025	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
464	D-WP(C)/25127/2025	AMINA BIBI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
465	D-WP(C)/25128/2025	TAPAN KUMAR PARIDA	SAMEER KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/25129/2025	BRAHMANANDA DASH	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/25131/2025	PRANA KRUSHNA PRASAD	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/25132/2025	KESHAB KUMAR PANI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
469	D-WP(C)/25133/2025	BASANTA @ PRASANTA KUMAR PRADHAN	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/25134/2025	DILLIP KUMAR DAS	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/25135/2025	DILLIP KUMAR PRADHAN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/25137/2025	PURNA CHANDRA PUHAN	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/25138/2025	SANTOSH KUMAR SAHOO	DEBENDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/25139/2025	GURUPRASAD BHANJA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/25141/2025	SANDIP SAMAL	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/25142/2025	SAROJ KUMAR PATTNAYAK @ SAROJ KUMAR PATTNAYAK	ANUSKA RANJAN SAHOO	//	
		VS	VS	0	

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477	D-WP(C)/25144/2025	STATE OF ODISHA MAHODADHI BUILDERS PVT. LTD., KHURDA VS	SURYAKANTA DASH VS	// // 0	
478	D-WP(C)/25145/2025	SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR DILLIP KUMAR PATRA VS	BIJAY KUMAR BEHERA VS	// // 0	
479	D-WP(C)/25146/2025	STATE OF ODISHA SHREE GOPAL JEW THAKUR BIJE, SARANGA, CUTTACK VS	SUBHARTHA MISHRA VS	// // 0	
480	D-WP(C)/25147/2025	STATE OF ODISHA RAMABATI DEI VS	ACHYUTANANDA PATTANAİK VS	// // 0	
481	D-WP(C)/25148/2025	STATE OF ODISHA BIKASH KUMAR DAS VS	SAMIR KUMAR MISHRA VS	// // 0	
482	D-WP(C)/25149/2025	STATE OF ODISHA PRANAKRUSHNA KHUNTIA VS	ACHYUTANANDA PATTANAİK VS	// // 0	
483	D-WP(C)/25150/2025	STATE OF ODISHA NIRANJAN MAHARANA VS	SAMVIT MOHANTY VS	// // 0	
484	D-WP(C)/25151/2025	STATE OF ODISHA TUSHARKANTA MOHAPATRA VS	ACHYUTANANDA PATTANAİK VS	// // 0	
485	D-WP(C)/25152/2025	STATE OF ODISHA SADAGYANA SWAIN VS	DILLIP KUMAR RAY VS	// // 0	
486	D-WPCRL/18700/2025	UNION OF INDIA PRATIVARANI SETHY VS	SUDHIR KUMAR MALLICK VS	// // 0	/0
487	D-WPCRL/18713/2025	STATE OF ODISHA DEBABRATA MISHRA VS SWAGATIKA RATH	LAXMIDHAR DASH VS	// // 0 0	/0

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488	D-ABLAPL/18480/2025	SANTOSH PRASAD MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS	RAMBHA (KHALLIKOTE) /773 /2024 () //	AOR20220001610C202500045
489	D-ABLAPL/18483/2025	SANJIB KUMAR GIRI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /200 /2025 () //	AOR20230000623C202500025
490	D-ABLAPL/18484/2025	MANOJ KUMAR BISWAL VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	KENDRAPARA SADAR /631 /2024 () //	
491	D-ABLAPL/18485/2025	MUKESH KUMAR DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /22 /2025 () //	
492	D-ABLAPL/18489/2025	RADHASHYAM JENA VS STATE OF ODISHA	KUMAR KASHYAP VS	BHOGRAI /74 /2024 () //	AOR20230000401C202500015
493	D-ABLAPL/18490/2025	AKASH MALIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /72 /2025 () //	
494	D-ABLAPL/18495/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	JAGATSINGPUR /424 /2025 () //	
495	D-ABLAPL/18496/2025	JITENDRA PATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //	
496	D-ABLAPL/18497/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //	
497	D-ABLAPL/18499/2025	GANDARBHA ROUT VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	MALKANGIRI /261 /2025 () //	
498	D-ABLAPL/18500/2025	PABITRA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /46 /2025 () //	AOR20220003344C202500042
499	D-ABLAPL/18501/2025	KABITA MAHALIK @ PARBATI	GOREKHANATH DAS	MARINE KASIA /46 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/18502/2025	ALTAF	ARIJEET MISHRA	ANGUL TOWN /984 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/18516/2025	SUBASH CHANDRA BALIARSINGH @ SUBASH BALIARSINGH	CHINMAY CHANDRA GHADEI	GOP /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/18517/2025	DHANESWAR BISWAL	CHEERA RANJAN SATAPATHY	BARAMBA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/18519/2025	SOUDAMINI NAYAK	BIBHUTI RANJAN MOHANTY	INFOCITY PS /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/18522/2025	OM PRAKASH GUPTA	SUSHANTA KUMAR PRADHAN	THUAMUL RAMPUR /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/18523/2025	JAYDEB TANDIA	UMA SHANKAR PATEL	HEMGIR /179 /2025	AOR20220000263C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/18527/2025	SANTOSH PATRO @ SANTOSH KUMAR PATRA	PRAMODA KUMAR PATI	RAMBHA (KHALLIKOTE) /773 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/18531/2025	SUDAM SAHU	IPSIT AUROBINDO ACHARYA	BARGARH SADAR /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/18532/2025	MD. SHAHID @ SAHID	MOHAMMED MUSTAQ ANSARI	DHANUPALI /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/18535/2025	RAMACHANDRA BEHERA @ RAMA BEHERA	DEBIDUTTA MOHAPATRA	BALIPATNA /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/18537/2025	RAJESH SAMANTASINGHAR	CHINMAY MOHANTY	INDUSTRIAL ESTATE PS /135 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/18538/2025	STATE OF ODISHA PRAFULLA PARIDA VS	AJIT CH MOHAPATRA VS	// MAHANGA /191 /2025 ()	
512	D-ABLAPL/18544/2025	STATE OF ODISHA NIMAI NAYAK VS	SOM SEKHAR RATH VS	// RAIRAKHOL /112 /2025 ()	
513	D-ABLAPL/18546/2025	STATE OF ODISHA SAYED AYAZ VS	GHANASHYAM MUDULI VS	// MAHILA P.S. BUXIBAZAR /41 /2025 ()	AOR20220002820C202500003
514	D-ABLAPL/18547/2025	STATE OF ODISHA AMITABHA PARICHHA VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /172 /2025 ()	
515	D-ABLAPL/18560/2025	STATE OF ODISHA BISWARANJAN PATTNAIK @ BISWARANJAN PATTNAIK VS	BISWAJIT PASAYAT VS	// GOBINDAPUR /140 /2025 ()	
516	D-ABLAPL/18562/2025	STATE OF ODISHA KISHAN RAM VS	KULDEEP MOHANTY VS	// PLANTSITE /432 /2025 ()	AOD20240000012C202500126
517	D-ABLAPL/18567/2025	STATE OF ODISHA KALU KHOSLA @ KALU VS	BIJAYA KUMAR RAGADA VS	// KORAPUT TOWN /102 /2025 ()	
518	D-ABLAPL/18568/2025	STATE OF ODISHA DIPTI RANJAN PARIJA @ LITU VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /214 /2025 ()	
519	D-ABLAPL/18570/2025	STATE OF ODISHA SAMIR BAGH VS	DIPTI RANJAN BHOKTA VS	// LAXMIPUR /63 /2025 ()	
520	D-ABLAPL/18571/2025	STATE OF ODISHA BISWAJIT DHIR VS	ANUGRAHA NARAYAN SAMANTRAY VS	// MOTANGA /212 /2025 ()	
521	D-ABLAPL/18575/2025	STATE OF ODISHA RAJA @ SANTANU PARIDA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /393 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/18576/2025	RANJAN KUMAR MALLIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /177 /2025 () //	
523	D-ABLAPL/18579/2025	PABITRA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /156 /2025 () //	
524	D-ABLAPL/18582/2025	DIPANKAR BISWAS @ ANAM BISWAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	KALIMELA /128 /2025 () //	
525	D-ABLAPL/18583/2025	RAJ KISHORE MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
526	D-ABLAPL/18584/2025	BIJAYA NAHAK @ BIJAYA KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /235 /2023 () //	
527	D-ABLAPL/18586/2025	BANDHUA @ DINABANDHU MARTHA VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	JODAPADAR /101 /2025 () //	
528	D-ABLAPL/18592/2025	CHANDRA SEKHAR MOHARANA @ SAGAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIKUDA /273 /2025 () //	
529	D-ABLAPL/18595/2025	TARASISH PARIDA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	SALIPUR /245 /2025 () //	
530	D-ABLAPL/18596/2025	MEHTA AMAN MALAY VS STATE OF ODISHA	ABHISHEK DASH VS	BERHAMPUR CYBER CRIME /15 /2025 () //	
531	D-ABLAPL/18597/2025	ABHAYA BISWAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /214 /2025 () //	
532	D-ABLAPL/18599/2025	RANJAN KUMAR SAHU @ JILU VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	BAGDIA /123 /2024 () //	AOD20230000656C202500006
533	D-ABLAPL/18601/2025	TARASISH PARIDA	RAMESH CHANDRA ROUT	SALIPUR /246 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/18604/2025	DIBYA LOCHAN DIGAL	GAGAN BIHARI SINGH	GOCHHAPADA /115 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/18605/2025	AMJAD AHEMMAD KHAN @ GORA	KAUSTUVA MOHANTY	TIGIRIA /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/18607/2025	ABEDA BEHERA @ ABODHA	GAGAN BIHARI SINGH	GOCHHAPADA /115 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/18608/2025 ABLAPL/7357/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU	KAUSTUVA MOHANTY	TIGIRIA /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/18610/2025	RAJAT KUMAR SAHOO	DEEPAK RANJAN PARIDA	KENDRAPARA /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/18616/2025	LAMBU @ LAMBODHAR HARIJAN	SANGRAM KESHARI ROUT	BORIGUMMA /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/18621/2025	JITENDRA MAHARANA	PADMA CHARAN PATTANAIAK	TALCHER TOWN /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/18627/2025	PRAMOD PARIDA	AJIT CHANDRA MOHAPATRA	MAHANGA /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/18629/2025	BULU GADANAYAK @ GARNAIK	SABYASACHI MISHRA	BALIMI /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/18630/2025	DUKHIA PANNA	UPENDRA KUMAR SAMAL	BANDOMUNDA /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/18632/2025	RABI NARAYAN MAJHI @ RABI MAJHI	UPENDRA KUMAR SAMAL	BANDOMUNDA /113 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/18633/2025	STATE OF ODISHA MALANA HUIKA @ KULASIKA MALANA VS	KULDEEP MOHANTY VS	// CHANDILI /227 /2022 ()	AOD20240000012C202500127
546	D-ABLAPL/18639/2025	STATE OF ODISHA NAKHI @ LAXMIPRIYA SAHOO VS	BALARAM NAYAK VS	// AUL /206 /2025 ()	
547	D-ABLAPL/18641/2025	STATE OF ODISHA KSHANADA BALLABH NAYAK @ KSHYANADA BALIYAKANTA DWIBEDI VS	SARANYA VS	// JALESWAR /133 /2025 ()	AOR20220001245C202500037
548	D-ABLAPL/18643/2025	STATE OF ODISHA PRITI RANJAN PUHAN @ PRITIRANJAN PUHAN @ TRIPATANANDA RUDRAL @ NANDU VS	TRIPATANANDA RUDRAL VS	// AUL /210 /2025 ()	
549	D-ABLAPL/18645/2025	STATE OF ODISHA BHIBI @ BHUIBISAN BHUE VS	SOUBHAGYA SWAIN VS	// LARAMBA /126 /2024 ()	AOR20220001296C202500046
550	D-ABLAPL/18647/2025	STATE OF ODISHA KAMAL KUMAR GOYAL VS	BISWARANJAN DALAI VS	// BRAHMANITARANG /270 /2025 ()	AOR20220003722C202500101
551	D-ABLAPL/18650/2025	STATE OF ODISHA ASHOK KUMAR ROUL VS	GAUTAM SIDDIQUE VS	// CHANDABALI /219 /2025 ()	
552	D-ABLAPL/18653/2025	STATE OF ODISHA RINKU HARIPAL VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /138 /2020 ()	
553	D-ABLAPL/18655/2025	STATE OF ODISHA SURESH HANTAL VS	PRASANTA KUMAR SAHOO VS	// POTTANGI /49 /2025 ()	
554	D-ABLAPL/18656/2025	STATE OF ODISHA SAHIL SANYASI VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /16 /2025 ()	
555	D-ABLAPL/18658/2025	STATE OF ODISHA JANAKI BALLAV PANDA VS	PRAVAT RANJAN SUTAR VS	// NIKIRAI /138 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/18659/2025	NATABAR SAHOO VS STATE OF ODISHA	BALARAM NAYAK VS	AUL /206 /2025 () //	
557	D-ABLAPL/18661/2025	BRAHMANANDA BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /59 /2020 () //	
558	D-ABLAPL/18662/2025	ARUN KUMAR PARIDA @ KULU PARIDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /173 /2025 () //	
559	D-ABLAPL/18666/2025	JASOBANTA SAHU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /205 /2025 () //	
560	D-ABLAPL/18671/2025	CHANDRA SEKHAR MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR TRIPATHY VS	BIDANASI /301 /2024 () //	
561	D-ABLAPL/18672/2025	DEBASISH DAS VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	BHOGRAI /191 /2025 () //	
562	D-ABLAPL/18674/2025	LAXMI NAIK VS STATE OF ODISHA	RASHMITA DAS VS	SAINTALA /388 /2023 () //	
563	D-ABLAPL/18677/2025	GITANJALI SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /102 /2025 () //	
564	D-ABLAPL/18683/2025	DEEPAK DASH @ DEEPAK KUMAR DASH VS STATE OF ODISHA	ANSHUMAN PANDA VS	SORO /452 /2025 () //	
565	D-ABLAPL/18684/2025	LIPUNI DAS VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	NAYAPALLI P.S. /75 /2024 () //	
566	D-ABLAPL/18685/2025	DILLIP KUMAR BAG @ RAJA VS STATE OF ODISHA	ANSHUMAN PANDA VS	NILGIRI /204 /2025 () //	
567	D-ABLAPL/18689/2025	HALADHAR DASH	ANSHUMAN PANDA	SORO /452 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/18690/2025	BHIMASEN KANHAR	SURENDRA KUMAR BISWAL	PHIRINGIA /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/18691/2025	PRABHUDUTTA @ PRABHUPADA MISHRA @ PRABHUPADA	PRASAD MOHAPATRA	PURI SADAR /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/18692/2025	BISWAJIT SAMAL	ANSHUMAN PANDA	BINJHARPUR /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/18694/2025	KAMAL KUMARI PATSANI	PRANAYA SWAIN	ITAMATI /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/18697/2025	LIPUNI DAS	DEBASHIS ROUSTRAY	NAYAPALLI P.S. /390 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/18698/2025	SUJATA MAHARANA @ RANI BARIK	SATYA JEET ROUT	RAJKANIKA /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/18701/2025	AMRIT KHORA @ KHARA	PRASANTA KUMAR SAHOO	POTTANGI /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/18703/2025	PRASANNA KUMAR MOHAPATRA @ PARSU	BIJAY KUMAR BEHERA	NISCHINTAKOILI /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/18705/2025	KAMALAKANTA SAHU	ACHYUTA PRIYADARSAN MISHRA	NILGIRI /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/18709/2025	SATYABRATA MISHRA	AMIT KUMAR PATRA	JATNI P.S. /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/18712/2025	BIKASH MOHANTY	SATYA JEET ROUT	BALIAPANDA /83 /2020	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/18715/2025	STATE OF ODISHA KALPATARU DHIR VS	ARADA JENA VS	// KOREI /169 /2025 ()	
580	D-ABLAPL/18716/2025	STATE OF ODISHA RABI PALEI @ RABINDRA PALEI VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /164 /2025 ()	
581	D-ABLAPL/18721/2025	STATE OF ODISHA PRAFULLA KUMAR SUBUDHI VS	JAYADEBA BEHERA VS	// / 0 ()	
582	D-ABLAPL/18728/2025	STATE OF ODISHA SISHIRA @ SHISHIRA PALEI VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /813 /2024 ()	
583	D-ABLAPL/18731/2025	STATE OF ODISHA BISHAL PATRNAIK VS	BHARAT BHUSAN ROUSTRAY VS	// BANARAPAL /130 /2025 ()	
584	D-ABLAPL/18732/2025	STATE OF ODISHA CHANDAN SAMAL VS	SAPAN KUMAR LENKA VS	// KANDARPUR /120 /2025 ()	
585	D-ABLAPL/18740/2025	STATE OF ODISHA ABHI DEEP @ ABHIJIT NAG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// BARGARH RURAL /88 /2025 () //	

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MISC CASES FILED on :23/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/32/2022 ARBP/32/2022	BISWAJAYA DAGARA MP		17/2025
2	D-WPCRL/18713/2025 WPCRL/ /	DEBABRATA MISHRA MP	LAXMIDHAR DASH	18/2025
3	D-STREV/24844/2025 STREV/ /	M/S. PRATIBHA ENGINEERING SERVICES KANANBALA ROY CHOUDHURY MP		28/2025
4	D-STREV/24844/2025 STREV/ /	M/S. PRATIBHA ENGINEERING SERVICES KANANBALA ROY CHOUDHURY MP		29/2025
5	D-STREV/24844/2025 STREV/ /	M/S. PRATIBHA ENGINEERING SERVICES KANANBALA ROY CHOUDHURY MP		30/2025
6	D-STREV/24847/2025 STREV/ /	M/S. PRATIBHA ENGINEERING SERVICES KANANBALA ROY CHOUDHURY MP		31/2025
7	D-STREV/24847/2025 STREV/ /	M/S. PRATIBHA ENGINEERING SERVICES KANANBALA ROY CHOUDHURY MP		32/2025
8	D-STREV/24847/2025 STREV/ /	M/S. PRATIBHA ENGINEERING SERVICES KANANBALA ROY CHOUDHURY MP		33/2025
9	D-TRPCRL/18541/2025 TRPCRL/ /	BASUDEV BEHERA MP	DEBASIS MISHRA	53/2025
10	D-TRPCRL/18696/2025 TRPCRL/ /	RASMITA KUMARI RAULO MP	MANAS KUMAR CHAND	54/2025
11	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	SAMEER KUMAR DAS	88/2025
12	D-LAA/24945/2025 LAA/ /	PRAVAT SAHOO MP	NIRANJAN PANDA (1)	134/2025
13	D-LAA/24945/2025 LAA/ /	PRAVAT SAHOO MP	NIRANJAN PANDA (1)	135/2025
14	D-LAA/24945/2025 LAA/ /	PRAVAT SAHOO MP	NIRANJAN PANDA (1)	136/2025
15	D-JCRLA/102/2023 JCRLA/102/2023	BIJAYA NAYAK MP	ADV.	137/2025
16	D-CRLMP/18598/2025 CRLMP/ /	RAKESH RATAN NATH MP	SIDHARTHA DAS	138/2025
17	D-TRP(C)/24873/2025 TRP(C)/ /	RINKI PANIGRAHI MP	ALOK KUMAR PANDA	197/2025
18	D-TRP(C)/6451/2025 TRP(C)/42/2025	SALINI SATPATHY MP	DEEPAK RANJAN SUNDARAY	198/2025
19	D-TRP(C)/24880/2025 TRP(C)/ /	PRIYATAMA PATRO MP	SANDHYARANI PANI	199/2025
20	D-TRP(C)/25143/2025 TRP(C)/ /	SHREE SHREE SIDHABHAIRABI BIJE , GANDAPALI MAHAPATRA MP		200/2025
21	D-CONTC/9235/2023 CONTC/9235/2023	KUMARI PRADHAN MP	M/S A.K.DAS, A.K.MOHANTY, R.N.HOTA	224/2025
22	D-CONTC/31992/2024 CONTC/5873/2024	HAREKRUSHNA PANDA MP		225/2025
23	D-RVWPET/24864/2025 RVWPET/ /	KANCHAN TAREI MP	SUSANT KUMAR MOHANTY	243/2025
24	D-RVWPET/24939/2025 RVWPET/ /	GOURI SAMAL MP	KALPATARU MISHRA	244/2025
25	D-RVWPET/25049/2025 RVWPET/ /	BICHITRANANDA PATRA MP	MANAS RANJAN SATPATHY	245/2025
26	D-RVWPET/24197/2025	REGISTRAR GENERAL OF THE HONBLE HIGH COURT OF ORISSA, CUTACK		

	RVWPET/ /	MP		246/2025
27	D-RVWPET/24196/2025	REGISTRAR GENERAL OF HONBLE ODISHA	AUROMINOARTICUTTACKA.S.C	
	RVWPET/ /	MP		247/2025
28	D-RVWPET/25140/2025	SANJUKTA BISWAL	SOURAV SUMAN BHUYAN	
	RVWPET/ /	MP		248/2025
29	D-RPFAM/21260/2025	DEEPAK KUMAR BHADRA	DR. BINODA KUMAR MISHRA	
	RPFAM/150/2025	MP		268/2025
30	D-RPFAM/8538/2025	JYOTIMANJARI	TANMAYA KUMAR MOHANTY	
	RPFAM/65/2025	MP		269/2025
31	D-CMAPL/25023/2025	MANAGING COMMITTEE OF PARBATI GIRLS	HIGH SCHOOL,MAYURBHANJ	
	CMAPL/ /	MP		316/2025
32	D-CMAPL/20258/2025	DR.GURUMURTY NAYAK	ADV.	
	CMAPL/ /	MP		317/2025
33	D-CMAPL/21003/2025	ANTARYAMI SAHU	ADV.	
	CMAPL/ /	MP		318/2025
34	D-CMAPL/21008/2025	ANIL CHARUDARSI	ADV.	
	CMAPL/ /	MP		319/2025
35	D-CMAPL/226/2023	NARENDRA KUMAR MISHRA	ADV.	
	CMAPL/226/2023	MP		320/2025
36	D-MATA/24961/2025	RAJENDRA KUMAR BISWAL	BINAYA KUMAR MOHANTY	
	MATA/ /	MP		338/2025
37	D-CRLREV/25452/2024	SUBRAT KUMAR PANDA	PRATYUSHA NAIDU	
	CRLREV/456/2024	MP		466/2025
38	D-CRLREV/18612/2025	SIPU @ NIHARKANTI OJHA	PRABIR KUMAR RAY	
	CRLREV/ /	MP		467/2025
39	D-CRLREV/18612/2025	SIPU @ NIHARKANTI OJHA	PRABIR KUMAR RAY	
	CRLREV/ /	MP		468/2025
40	D-CRLREV/18612/2025	SIPU @ NIHARKANTI OJHA	PRABIR KUMAR RAY	
	CRLREV/ /	MP		469/2025
41	D-CRLREV/18652/2025	MANOJ KUMAR MOHANTA	SATYA MOHAPATRA	
	CRLREV/ /	MP		470/2025
42	D-CRLREV/18670/2025	KABERI PANDA	JAGABANDHU SAHU	
	CRLREV/ /	MP		471/2025
43	D-CRLREV/18682/2025	BIBEKANANDA DAS	SEPHALEE DAS	
	CRLREV/ /	MP		472/2025
44	D-FAO/133/2018	STATE OF ORISSA		
	FAO/133/2018	MP		549/2025
45	D-FAO/133/2018	STATE OF ORISSA		
	FAO/133/2018	MP		550/2025
46	D-FAO/24989/2025	MANAGER, M/S. ORIENTAL INSURANCE CO	ANDAKHARA	
	FAO/ /	MP		551/2025
47	D-FAO/14538/2025	NEW INDIA ASSURANCE CO.LTD., CUTTACK	KUMEDRA KUMAR GHOSE	
	FAO/167/2025	MP		552/2025
48	D-FAO/25022/2025	RANJIT MOHANTY	RAICHARAN MOHAPATRA	
	FAO/ /	MP		553/2025
49	D-FAO/22954/2025	AUTHORIZED SIGNATURE, MAGMA HDI	GENERAL INSURANCE CO. LTD.,BBSR	
	FAO/265/2025	MP		554/2025
50	D-FAO/10612/2024	SRABASTI MOHANTY	ASHOK KUMAR ROUT	
	FAO/120/2024	MP		555/2025
51	D-BLAPL/33086/2024	HEMANTA KUMAR GARADA	MANORANJAN PADHY	
	BLAPL/12435/2024	MP		711/2025
52	D-BLAPL/10904/2025	MAKARA CHANDA SAHOO		
	BLAPL/3975/2025	MP		712/2025
53	D-BLAPL/11194/2025	KAMAL SWAIN	RITURANJAN CHHOTARAY	
	BLAPL/4056/2025	MP		713/2025
54	D-BLAPL/18513/2025	CHINTAN RAGHUVANSHI	LALITENDU MISHRA	
	BLAPL/6437/2025	MP		714/2025
55	D-BLAPL/10679/2025	BEEN JOHN NAYAK @ BITU BIJAN NAYAK	SURYAKANTA DASH	
	BLAPL/3911/2025	MP		715/2025
56	D-BLAPL/13024/2025	SURESH MINZ	RUDRA NARAYAN PARIJA	
	BLAPL/4731/2025	MP		716/2025
57	D-BLAPL/13024/2025	SURESH MINZ	RUDRA NARAYAN PARIJA	
	BLAPL/4731/2025	MP		717/2025

58	D-BLAPL/5719/2025 BLAPL/2182/2025	JANMEJAYA JENA MP	ROHIT RANJAN RAY	718/2025
59	D-BLAPL/18680/2025 BLAPL/ /	SOUMYA RANJAN PANDA MP	SAMAPIKA MISHRA	719/2025
60	D-RSA/24848/2025 RSA/ /	HARIHARA PANDA MP	SANJIV JOSHI	850/2025
61	D-RSA/24848/2025 RSA/ /	HARIHARA PANDA MP	SANJIV JOSHI	851/2025
62	D-RSA/12859/2024 RSA/70/2024	PAYA HANSDAH MP	SWARUP KUMAR PATNAIK	852/2025
63	D-RSA/375/2005 RSA/375/2005	BIMBADADHAR MISHRA MP		853/2025
64	D-RSA/473/2004 RSA/473/2004	BAPTIST CHURCH MP	M/S.S.S.RAO, BIKRAM PRATAP	854/2025
65	D-RSA/346/2022 RSA/346/2022	SUNARAM KISKU MP	NILA MADHAB PRAHARAJ	855/2025
66	D-RSA/25130/2025 RSA/ /	AKBAR KHAN MP	SOURAV SUMAN BHUYAN	856/2025
67	D-CMP/24935/2025 CMP/ /	VICE-CHANCELLOR, SAMBALPUR UNIVERSITY MP	ASMITA BH PRADHAN	926/2025
68	D-CMP/24986/2025 CMP/ /	RAJNIRANI SWAIN MP	ARUN KUMAR DAS	927/2025
69	D-CMP/25039/2025 CMP/ /	M/S. OM ENTERPRISES MP	UPENDRA KUMAR SAMAL	928/2025
70	D-CMP/25046/2025 CMP/ /	RAJ KUMAR DEHURI MP	PRATYUSHA NAIDU	929/2025
71	D-CMP/25078/2025 CMP/ /	JOSEPH VARGHESE MP	RANJAN KUMAR NAYAK	930/2025
72	D-CMP/25093/2025 CMP/ /	GOLEKHA CHARAN KANUNGO MP	KISHORE KUMAR JENA	931/2025
73	D-CMP/13529/2025 CMP/516/2025	PARTHAPRATIMA RAY MP		932/2025
74	D-ABLAPL/16420/2024 ABLAPL/5623/2024	NARAYAN HARI MP	AVIRAM PATRA	1170/2025
75	D-ABLAPL/16256/2025 ABLAPL/6494/2025	BAPUJI SINGH @ BINOD KUMAR SINGH MP		1171/2025
76	D-ABLAPL/1485/2025 ABLAPL/659/2025	MADAN CHARAN JENA MP		1172/2025
77	D-ABLAPL/14196/2025 ABLAPL/5633/2025	RAMESH CHANDRA MAHALIK MP		1173/2025
78	D-ABLAPL/14195/2025 ABLAPL/5690/2025	ABINASH NAYAK MP		1174/2025
79	D-ABLAPL/8745/2025 ABLAPL/3333/2025	GOURANGA DAS @ KANKADA MP		1175/2025
80	D-ABLAPL/4448/2024 ABLAPL/1935/2024	LAXMI NARAYAN SAMAL @ BULU SAMAL MP		1176/2025
81	D-ABLAPL/7435/2025 ABLAPL/2893/2025	BAGHA @ SOUBHAGYA NAIK MP		1177/2025
82	D-ABLAPL/11499/2025 ABLAPL/4293/2025	DILLIP KUMAR DASH MP		1178/2025
83	D-ABLAPL/15628/2025 ABLAPL/6265/2025	MAHESWAR ROUT MP		1179/2025
84	D-ABLAPL/11660/2023 ABLAPL/11660/2023	RABINDRA KUMAR NAYAK MP		1180/2025
85	D-ABLAPL/17133/2025 ABLAPL/6812/2025	MADHU SUDAN MAHALIK MP		1181/2025
86	D-ABLAPL/7791/2025 ABLAPL/2832/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU MP		1182/2025
87	D-ABLAPL/4839/2022 ABLAPL/4839/2022	BIKASH MOHAPATRA MP		1183/2025
88	D-ABLAPL/931/2025 ABLAPL/422/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU MP		1184/2025
89	D-ABLAPL/2794/2021	PRATAP KUMAR PANDA	TARA PRASAD MOHAPATRA	

	ABLAPL/2794/2021	MP		1185/2025
90	D-ABLAPL/14608/2019	BABUNA @ LOKANATH PRADHAN	TARA PRASAD MOHAPATRA	
	ABLAPL/14608/2019	MP		1186/2025
91	D-ABLAPL/9112/2025	SHIBARAM PATRA		
	ABLAPL/3428/2025	MP		1187/2025
92	D-ABLAPL/14862/2025	KARUNASINDHU SAHU	SANJIB KUMAR BHANJADEO	
	ABLAPL/5889/2025	MP		1188/2025
93	D-ABLAPL/4495/2025	BABUL @ MANOJ KUMAR SAHU		
	ABLAPL/2031/2025	MP		1189/2025
94	D-CRLMC/18508/2025	AMERESH BISWAL	ASHOK KUMAR SAHOO	
	CRLMC/ /	MP		1571/2025
95	D-CRLMC/17283/2025	RAJESH KUMAR BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/2128/2025	MP		1572/2025
96	D-CRLMC/928/2022	SHAHINA BANO	BIGYAN KUMAR SHARMA	
	CRLMC/928/2022	MP		1573/2025
97	D-CRLMC/18530/2025	SAROJ KUMAR NAYAK	UMAKANTA BARIK	
	CRLMC/ /	MP		1574/2025
98	D-CRLMC/18533/2025	ARABINDA PRADHAN	ANURAG PATI	
	CRLMC/ /	MP		1575/2025
99	D-CRLMC/18543/2025	RAKESH KUMAR MALLICK	RAMESH CHANDRA MAHARANA	
	CRLMC/ /	MP		1576/2025
100	D-CRLMC/907/2022	ARUNA GHADAI		
	CRLMC/907/2022	MP		1577/2025
101	D-CRLMC/18559/2025	BRAJA KISHORE JENA	BHABANI SANKAR DAS	
	CRLMC/ /	MP		1578/2025
102	D-CRLMC/18408/2025	BANTY SINGH @ FATESINGH	KABIRAJ PRADHAN	
	CRLMC/2246/2025	MP		1579/2025
103	D-CRLMC/18585/2025	SANGITA SWAIN	SITIKANT MISHRA	
	CRLMC/ /	MP		1580/2025
104	D-CRLMC/10976/2025	MANTU@UMAKANTA MOHANTY	JAYAKRISHNA MOHAPATRA	
	CRLMC/1926/2025	MP		1581/2025
105	D-CRLMC/18587/2025	SANKAR MEHER	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		1582/2025
106	D-CRLMC/3194/2023	HRUSHIKESH PANDA	MR. DEBI PRASAD DHAL M/S.BHABANI SHANKAR DASPARIDA	
	CRLMC/3194/2023	MP		1583/2025
107	D-CRLMC/18626/2025	ANANTA KHILLO @ KHILLA	ANIRUDHA DAS	
	CRLMC/ /	MP		1584/2025
108	D-CRLMC/18631/2025	BAPINA @ DEBASISH ROUT	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		1585/2025
109	D-CRLMC/18660/2025	NARESH KUMAR SENAPATI	SIDDHANT SARANGI	
	CRLMC/ /	MP		1586/2025
110	D-CRLMC/18663/2025	KULU DAS @ BIBHUDATTA DAS	SIDDHANT SARANGI	
	CRLMC/ /	MP		1587/2025
111	D-CRLMC/1951/2025	MAHANTA TRILOCHAN DAS@SAHOO	RAMANI KANTA PATTANAIK	
	CRLMC/431/2025	MP		1588/2025
112	D-CRLMC/9000/2025	PRATAP KUMAR MOHAPATRA@MR.M.PRATAP	PRATAP KUMAR NAYAK	
	CRLMC/1250/2025	MP		1589/2025
113	D-CRLMC/7460/2025	HARSH SINGH		
	CRLMC/1059/2025	MP		1590/2025
114	D-CRLMC/3288/2022	PRATAP KUMAR PATTNAIK	SAMVIT MOHANTY	
	CRLMC/3288/2022	MP		1591/2025
115	D-CRLMC/18702/2025	BENIYAMOHAN BEERO	RAGHUNATH BISWAL	
	CRLMC/ /	MP		1592/2025
116	D-CRLMC/18706/2025	PRASANNA BEERO	RAGHUNATH BISWAL	
	CRLMC/ /	MP		1593/2025
117	D-CRLMC/18706/2025	PRASANNA BEERO	RAGHUNATH BISWAL	
	CRLMC/ /	MP		1594/2025
118	D-CRLMC/18702/2025	BENIYAMOHAN BEERO	RAGHUNATH BISWAL	
	CRLMC/ /	MP		1595/2025
119	D-CRLMC/18719/2025	ARJUN PRUSTY	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		1596/2025
120	D-CRLMC/18723/2025	TULU @ LOHIT KUMAR MANGARAJ	DEEPALI MAHAPATRA	
	CRLMC/ /	MP		1597/2025

121	D-MACA/24883/2025 MACA/ /	DHANURJAYA PATRA MP	BISHNU BRATA SINGH	1614/2025
122	D-MACA/24886/2025 MACA/ /	SANTILATA SAHU MP	BISHNU BRATA SINGH	1615/2025
123	D-MACA/24886/2025 MACA/ /	SANTILATA SAHU MP	BISHNU BRATA SINGH	1616/2025
124	D-MACA/24890/2025 MACA/ /	NAHALA DAS MP	BIRANCHI NARAYAN RATH	1617/2025
125	D-MACA/24890/2025 MACA/ /	NAHALA DAS MP	BIRANCHI NARAYAN RATH	1618/2025
126	D-MACA/24896/2025 MACA/ /	RELIANCE GENERAL INSURANCE CO. LTD. MP	SUBBART SATPATHY	1619/2025
127	D-MACA/24901/2025 MACA/ /	RELIANCE GENERAL INSURANCE CO. LTD. MP	SUBBART SATPATHY	1620/2025
128	D-MACA/24903/2025 MACA/ /	D.M., RELIANCE GENERAL INSURANCE CO. MP	SUBBART SATPATHY	1621/2025
129	D-MACA/809/2019 MACA/809/2019	KHETRAMANI PRADHAN MP		1622/2025
130	D-MACA/24918/2025 MACA/ /	SANDHYA RANA MP	JEEVANJYOTI MOHANTY	1623/2025
131	D-MACA/24921/2025 MACA/ /	NAGIN RANA MP	JEEVANJYOTI MOHANTY	1624/2025
132	D-MACA/24893/2025 MACA/ /	DIVISIONAL MANAGER ,NEW INDIA ASSURANCE MP	ROHIT CHANDRANANTHARAY	1625/2025
133	D-MACA/24893/2025 MACA/ /	DIVISIONAL MANAGER ,NEW INDIA ASSURANCE MP	ROHIT CHANDRANANTHARAY	1626/2025
134	D-MACA/24893/2025 MACA/ /	DIVISIONAL MANAGER ,NEW INDIA ASSURANCE MP	ROHIT CHANDRANANTHARAY	1627/2025
135	D-MACA/43844/2024 MACA/1128/2024	DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD., MP	CUTTACK	1628/2025
136	D-MACA/23965/2025 MACA/ /	MANAGER LEGAL, M/S. NEW INDIA ASSURANCE MP	CUTTACK, BORDA	1629/2025
137	D-MACA/10838/2025 MACA/346/2025	DIVISIONAL MANAGER NATIONAL INSURANCE CO.LTD, MP	ANGUL	1630/2025
138	D-MACA/23953/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD, MP	CUTTACK	1631/2025
139	D-MACA/1130/2023 MACA/1130/2023	AUTHORIZED SIGNATORY, ICICI LOMBARD MP	CUTTACK	1632/2025
140	D-MACA/24985/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., MP	BALSANTOSH KUMAR MOHANTY	1633/2025
141	D-MACA/24985/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., MP	BALSANTOSH KUMAR MOHANTY	1634/2025
142	D-MACA/21645/2025 MACA/ /	R.M., M/S. TATA AIG GENERAL INSURANCE MP	CUTTACK, KHURDA	1635/2025
143	D-MACA/21484/2025 MACA/ /	SHRIRAM GENERAL INSURANCE CO. LTD MP	DADAM ALI KHAN	1636/2025
144	D-MACA/25213/2024 MACA/552/2024	CHOLAMANDALAM MS G.I.CO. LTD. MP	SOMNATH ROY	1637/2025
145	D-MACA/25002/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE MP	CUTTACK, BBSR	1638/2025
146	D-MACA/25016/2025 MACA/ /	D.M., CHOLAMANDALAM MS GENERAL INSURANCE MP	CUTTACK, KHURDA	1639/2025
147	D-MACA/25015/2025 MACA/ /	AUTHORIZED SIGNATORY, CHOLA MS GENERAL INSURANCE MP	CUTTACK, BBSR	1640/2025
148	D-MACA/25029/2025 MACA/ /	AKHILA MAJHI MP	RAMESH CHANDRA PRADHAN	1641/2025
149	D-MACA/25043/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE MP	SOMNATH ROY	1642/2025
150	D-CRLA/9890/2025 CRLA/483/2025	BISWANATH SAHOO MP	DEEPAK KU SAHOO,ARIJEET MISHRA, S.K. JENA, S.BISWAL, R.MAHA	1669/2025
151	D-CRLA/719/2022 CRLA/719/2022	JITENDRA PODHA MP	ANIRUDHA DAS	1670/2025
152	D-CRLA/5780/2024	JITEN @ JITUN KANDI	BISWARANJAN DALAI	

	CRLA/168/2024	MP		1671/2025
153	D-CRLA/16114/2025 CRLA/ /	BAPI @ SUNIL KUMAR SWAIN MP	SAMVIT MOHANTY	1672/2025
154	D-CRLA/18555/2025 CRLA/ /	BANAMALI BEHERA MP	SWAYAMPRAVA DASH	1673/2025
155	D-CRLA/18555/2025 CRLA/ /	BANAMALI BEHERA MP	SWAYAMPRAVA DASH	1674/2025
156	D-CRLA/178/2022 CRLA/178/2022	SUKADEBA ROUT@HINA MP	PRSANT KUMAR SAHOO	1675/2025
157	D-CRLA/18565/2025 CRLA/ /	BIBHUTI BHUSAN JENA MP	ABHAS MOHANTY	1676/2025
158	D-CRLA/18565/2025 CRLA/ /	BIBHUTI BHUSAN JENA MP	ABHAS MOHANTY	1677/2025
159	D-CRLA/18565/2025 CRLA/ /	BIBHUTI BHUSAN JENA MP	ABHAS MOHANTY	1678/2025
160	D-CRLA/18565/2025 CRLA/ /	BIBHUTI BHUSAN JENA MP	ABHAS MOHANTY	1679/2025
161	D-CRLA/8108/2024 CRLA/299/2024	PINTU @ CHINTAMANI NAIK MP	SAMARENDRA MOHANTY	1680/2025
162	D-CRLA/12273/2025 CRLA/508/2025	BABLU VERMA MP	RITA SINGH	1681/2025
163	D-CRLA/716/2021 CRLA/716/2021	BIPIN SUNA MP	SUBODH KUMAR MOHANTY	1682/2025
164	D-WA/22171/2025 WA/929/2025	DOLAGOBINDA SAHOO MP	SASHIBHUSAN DAS	2946/2025
165	D-WA/18302/2025 WA/809/2025	ARPAN KUMAR PUJHARI MP	MANOJ KUMAR MOHANTY	2947/2025
166	D-WA/24959/2025 WA/ /	BIDYADHAR PADHI MP	BINAYA KUMAR MOHANTY	2948/2025
167	D-WA/24550/2025 WA/ /	SAMANWITA ROUT MP	KARUNAKAR RATH	2949/2025
168	D-WA/25061/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2950/2025
169	D-WA/25061/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2951/2025
170	D-WA/25061/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2952/2025
171	D-WA/25100/2025 WA/ /	JITENDRA KUMAR SAHOO MP		2953/2025
172	D-WA/25067/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2954/2025
173	D-WA/25067/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2955/2025
174	D-WA/25067/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2956/2025
175	D-WA/25080/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2957/2025
176	D-WA/25080/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2958/2025
177	D-WA/25080/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2959/2025
178	D-WP(C)/24833/2025 WP(C)/17096/2025	BHAKTA BANDHU KHAMARI MP	SUSHANTA KUMAR JOSHI	10302/2025
179	D-WP(C)/21756/2025 WP(C)/16110/2025	SUBASHA CHANDRA SAMANTRAY MP	SARBESWAR PRUSTY	10303/2025
180	D-WP(C)/24842/2025 WP(C)/17156/2025	SHYAMBABU SHA @ SAHU MP	BISWAJIT MOHAPATRA	10304/2025
181	D-WP(C)/23937/2025 WP(C)/16538/2025	MADHU DHANGADAMAJHI MP		10305/2025
182	D-WP(C)/24850/2025 WP(C)/17175/2025	M/S BHUSHAN POWER AND STEEL LIMITED, MP	SARABJEET KUMAR SAMBARANGI	10306/2025
183	D-WP(C)/24840/2025 WP(C)/ /	RABINDRANATH MEHER MP	SANJIV JOSHI	10307/2025

184	D-WP(C)/24851/2025 WP(C)/17141/2025	DR.MANORANJAN SAMAL MP	BISWABIHARI MOHANTY	10308/2025
185	D-WP(C)/24852/2025 WP(C)/17178/2025	KUNJA BIHARI MOHANTA MP	JAGAJIBAN PRADHAN	10309/2025
186	D-WP(C)/24854/2025 WP(C)/17134/2025	PRATAP KUMAR NAIK MP	PRASANTA KUMAR SATAPATHY	10310/2025
187	D-WP(C)/24853/2025 WP(C)/17184/2025	NAMITA BARIK MP	SAMIR KUMAR MISHRA	10311/2025
188	D-WP(C)/11285/2025 WP(C)/8465/2025	MD ABID ANSARI MP		10312/2025
189	D-WP(C)/24855/2025 WP(C)/17203/2025	ANKURA CHARAN BEHERA MP	SAMIR KUMAR MISHRA	10313/2025
190	D-WP(C)/24856/2025 WP(C)/17205/2025	KISHORE KUMAR DAS MP	SAMIR KUMAR MISHRA	10314/2025
191	D-WP(C)/24857/2025 WP(C)/17196/2025	SONALI BEHERA MP	SAMIR KUMAR MISHRA	10315/2025
192	D-WP(C)/24858/2025 WP(C)/17200/2025	BALARAM PANDIT MP	SAMIR KUMAR MISHRA	10316/2025
193	D-WP(C)/24859/2025 WP(C)/17199/2025	SUBARNNA JENA MP	SAMIR KUMAR MISHRA	10317/2025
194	D-WP(C)/24843/2025 WP(C)/ /	PRADEEP KUMAR SAHU MP	SANJIV JOSHI	10318/2025
195	D-WP(C)/24860/2025 WP(C)/17127/2025	PRATIVA MANJARI PARIDA MP	SAROJA KANTA SAMAL	10319/2025
196	D-WP(C)/19751/2025 WP(C)/14471/2025	NIRAKAR NAYAK MP	SK. ZAFARULLA	10320/2025
197	D-WP(C)/17073/2025 WP(C)/14015/2025	SUJATA MISHRA MP	NITYABRATA BEHURIA	10321/2025
198	D-WP(C)/13499/2025 WP(C)/11739/2025	M/S SNBD AND CONSTRUCTION, JAKHAPUR MP	PRATIMA MISHRA	10322/2025
199	D-WP(C)/24868/2025 WP(C)/ /	GANESWAR BEHERA MP	SANGRAM JENA	10323/2025
200	D-WP(C)/42180/2024 WP(C)/24842/2024	PRIYANANDA SAMANTARAY MP		10324/2025
201	D-WP(C)/24872/2025 WP(C)/ /	BHAJA GOBINDA ROUTRAY MP	BIRAJA PRASANNA DAS	10325/2025
202	D-WP(C)/24875/2025 WP(C)/17187/2025	GOURI SHANKAR KEDIA MP	FALGUNI RAJGURU MOHAPATRA	10326/2025
203	D-WP(C)/24876/2025 WP(C)/ /	UPENDRA NAYAK MP	PARSURAM PANDA	10327/2025
204	D-WP(C)/24877/2025 WP(C)/17147/2025	MAHESWAR BEHERA MP	SANGRAM SENAPATI	10328/2025
205	D-WP(C)/24879/2025 WP(C)/ /	DEBENDRA KHILAR MP	PARSURAM PANDA	10329/2025
206	D-WP(C)/14571/2025 WP(C)/10190/2025	KABITA SAHU MP	SUBHRANSU BHUSAN MOHANTY	10330/2025
207	D-WP(C)/24871/2025 WP(C)/17154/2025	PRAVASH CHANDRA MISHRA MP	ATUL TRIPATHY	10331/2025
208	D-WP(C)/24885/2025 WP(C)/ /	PRASANTA KUMAR SAHOO MP	PARSURAM PANDA	10332/2025
209	D-WP(C)/14806/2007 WP(C)/14806/2007	DAYA DEBI MP	M/S.S.P.MISRA	10333/2025
210	D-WP(C)/19039/2017 WP(C)/19039/2017	LAXMIDHAR BEHERA MP	M/S.S.K.NAYAK	10334/2025
211	D-WP(C)/24887/2025 WP(C)/ /	BIBHUSUNDAR SETHI MP	PARSURAM PANDA	10335/2025
212	D-WP(C)/21651/2025 WP(C)/15062/2025	ANTARYAMI PATTANAIK @ PATTNAIK MP	BIPLABA P.B. BAHALI	10336/2025
213	D-WP(C)/24892/2025 WP(C)/ /	ARUNA PATRA MP	PARSURAM PANDA	10337/2025
214	D-WP(C)/24899/2025 WP(C)/ /	PRAVAKAR SAHOO MP	PARSURAM PANDA	10338/2025
215	D-WP(C)/24636/2025	PRAVAKAR SAHU	DR. BINODA KUMAR MISHRA	

	WP(C)/16999/2025	MP		10339/2025
216	D-WP(C)/24900/2025 WP(C)/ /	BHAWANI SANKAR NANDA MP	BIREN SANKAR TRIPATHY	10340/2025
217	D-WP(C)/22597/2025 WP(C)/15594/2025	BIJAY KUMAR NAYAK MP	MOHAMMED MUSTAQ ANSARI	10341/2025
218	D-WP(C)/24902/2025 WP(C)/ /	PURU PRASANJEET NAYAK MP	PAMI RATH	10342/2025
219	D-WP(C)/23574/2025 WP(C)/16211/2025	MAA CHANDI WOMEN SELF HELF GROUPS MP	SUSMITA KUMAR DALAI	10343/2025
220	D-WP(C)/24912/2025 WP(C)/17207/2025	SUBHRAPRIYADARSINI ROUT MP	RAMDAS ACHARY	10344/2025
221	D-WP(C)/16676/2025 WP(C)/11517/2025	UPENDRA KUMAR HATI MP	KRISHNA CHANDRA SAHU	10345/2025
222	D-WP(C)/24915/2025 WP(C)/17209/2025	GOURY SETHY TARUN KUMAR MP	RAMDAS ACHARY	10346/2025
223	D-WP(C)/24916/2025 WP(C)/17177/2025	RABINDRANATH SAHOO MP	RUPESH KUMAR KANUNGO	10347/2025
224	D-WP(C)/24506/2025 WP(C)/17034/2025	LAMBODAR DEEP MP	JAGABANDHU SAHU	10348/2025
225	D-WP(C)/24917/2025 WP(C)/17169/2025	PRAMILA RATH MP	SAURAV TIBREWAL	10349/2025
226	D-WP(C)/24897/2025 WP(C)/17226/2025	LAMBODAR SANKHUA MP	SIDHANT DWIBEDI	10350/2025
227	D-WP(C)/24919/2025 WP(C)/17182/2025	SMRUTI RANJAN ROUT MP	SASWAT JENA	10351/2025
228	D-WP(C)/14859/2014 WP(C)/14859/2014	MAA MANGALA RICE and D MP		10352/2025
229	D-WP(C)/10161/2025 WP(C)/7891/2025	PRATIMA SAHOO MP	SAIBRATA RATH	10353/2025
230	D-WP(C)/24904/2025 WP(C)/17217/2025	SOURAV KUMAR MOHANTY MP	SOUBHAGYA SWAIN	10354/2025
231	D-WP(C)/24922/2025 WP(C)/17223/2025	DR. SAPNESWAR BEHERA MP	JANMEJAYA KATIKIA	10355/2025
232	D-WP(C)/38031/2024 WP(C)/23894/2024	DEEPAK KUMAR BEHERA MP		10356/2025
233	D-WP(C)/24923/2025 WP(C)/ /	PRADEEP KUMAR SATAPATHY MP	SAIBRATA RATH	10357/2025
234	D-WP(C)/24907/2025 WP(C)/17228/2025	NIRMAL CHANDRA ROUT MP	SIDHANT DWIBEDI	10358/2025
235	D-WP(C)/24925/2025 WP(C)/ /	SUJATA PANDA MP	SUKANTA KUMAR MISHRA	10359/2025
236	D-WP(C)/21532/2025 WP(C)/15183/2025	BANSIDHAR PANIGRAHI MP		10360/2025
237	D-WP(C)/1999/2025 WP(C)/3050/2025	YUDHISTHIRA MANGARAJ MP	PRAFULLA KUMAR KAR	10361/2025
238	D-WP(C)/11201/2025 WP(C)/10711/2025	BISWAMBHAR SAHU MP	KUNAL KUMAR SWAIN	10362/2025
239	D-WP(C)/24936/2025 WP(C)/ /	BINAPANI SAMANTARAY MP	BHAGABAN BEHERA	10363/2025
240	D-WP(C)/53951/2024 WP(C)/32867/2024	KHIRA BEHERA MP	LALIT SAHU	10364/2025
241	D-WP(C)/10909/2025 WP(C)/8183/2025	KABISURYA BALABANTARAY MP	UMA CHARAN MISHRA	10365/2025
242	D-WP(C)/24940/2025 WP(C)/ /	BANDITA SWAIN MP	BHAGABAN BEHERA	10366/2025
243	D-WP(C)/24120/2023 WP(C)/24120/2023	THE DEAN AND PRINCIPAL, VEER SURENDRA MP	DR. SAINI SANKU S.E	10367/2025
244	D-WP(C)/13134/2025 WP(C)/9518/2025	HIRAMANI MURMU MP	SARADA PRASAD DASH	10368/2025
245	D-WP(C)/24952/2025 WP(C)/ /	M/S BOSE CONSTRUCTIONS, NUAPADA MP	BIBHUTI BHUSAN MISHRA	10369/2025
246	D-WP(C)/24956/2025 WP(C)/ /	ANSUMAN BARIK @ ANSHUMAN BARIK MP	ARJUNA CHARANA BEHERA	10370/2025

247	D-WP(C)/13460/2025 WP(C)/10003/2025	KANCHAN NAYAK MP		10371/2025
248	D-WP(C)/653/2008 WP(C)/653/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(SR ADV)	10372/2025
249	D-WP(C)/652/2008 WP(C)/652/2008	MANJU DEVI AGARWAL MP	SAMIR KUMAR MISHRA(SR.ADV)	10373/2025
250	D-WP(C)/655/2008 WP(C)/655/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(SR.ADV)	10374/2025
251	D-WP(C)/654/2008 WP(C)/654/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(SR. ADV)	10375/2025
252	D-WP(C)/24963/2025 WP(C)/17213/2025	HEMANTA KUMAR MOHARANA MP	LAXMIKANTA MOHANTY	10376/2025
253	D-WP(C)/648/2008 WP(C)/648/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(SR.ADV)	10377/2025
254	D-WP(C)/24962/2025 WP(C)/17193/2025	SABITARANI MISHRA MP	SOUBHAGYA SWAIN	10378/2025
255	D-WP(C)/649/2008 WP(C)/649/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(SR.ADV)	10379/2025
256	D-WP(C)/24966/2025 WP(C)/17212/2025	SAMARENDRA SINGH MP	LAXMIKANTA MOHANTY	10380/2025
257	D-WP(C)/24972/2025 WP(C)/17219/2025	RAMESWAR HANSDAH MP	MANAS RANJAN PRADHAN	10381/2025
258	D-WP(C)/24974/2025 WP(C)/ /	KAILASH CHANDRA SAHOO MP	NIRANJAN LENKA	10382/2025
259	D-WP(C)/23549/2024 WP(C)/15507/2024	BINITA TRIPATHY MP	SUBRATA MISHRA	10383/2025
260	D-WP(C)/24975/2025 WP(C)/17224/2025	AKSHAYA KUMAR PADHIARY MP	HEMANTA KUMAR MOHANTA	10384/2025
261	D-WP(C)/16033/2025 WP(C)/10843/2025	BASANTA-SURYA EDUCATIONAL CHARITABLE TRUST, BARGARH MP		10385/2025
262	D-WP(C)/24980/2025 WP(C)/ /	M/S. QUANTUM GLOBAL INFRATECH LTD, MP	VEER P RANJAN SINGH SAMANT	10386/2025
263	D-WP(C)/24982/2025 WP(C)/17214/2025	P.PADMA MP	RAMDAS ACHARY	10387/2025
264	D-WP(C)/24983/2025 WP(C)/ /	SUSIL KUMAR SAMAL MP	ABHISHEK DASH	10388/2025
265	D-WP(C)/23210/2025 WP(C)/16113/2025	SAROJ TIRKEY MP		10389/2025
266	D-WP(C)/23584/2025 WP(C)/16215/2025	PRAVASINI DALEI MP		10390/2025
267	D-WP(C)/28127/2022 WP(C)/28127/2022	SANKHA CHANDRA TUDU MP	PRASANNA KUMAR SAHOO	10391/2025
268	D-WP(C)/23372/2025 WP(C)/16023/2025	DAYANIDHI ROUSTRAY MP	ACHYUTANANDA PATTANAIK	10392/2025
269	D-WP(C)/39860/2024 WP(C)/23793/2024	BELAMANI MAJHI MP	SUBHRANSU BHUSAN MOHANTY	10393/2025
270	D-WP(C)/21458/2025 WP(C)/14928/2025	RAMESWAR DASH MP	ASHIS KUMAR MISHRA	10394/2025
271	D-WP(C)/24997/2025 WP(C)/ /	M/S. NARAYANI SONS INDIA PVT. LTD., MP	KENDUJHAR KISHORE HARICHANDAN	10395/2025
272	D-WP(C)/24999/2025 WP(C)/ /	SOMEN MAJUMDAR MP	RAJIB LOCHAN PATTNAIK	10396/2025
273	D-WP(C)/25010/2025 WP(C)/ /	AMULYA KUMAR BISWAL @ AMULYA BISWAL MP	AMUL KUMAR PRADHAN	10397/2025
274	D-WP(C)/25009/2025 WP(C)/ /	CHIEF EXECUTIVE OFFICER, TPNODL, MP	PRASANTA KUMAR TRIPATHY	10398/2025
275	D-WP(C)/12397/2025 WP(C)/8846/2025	M/S HARJI ENGINEERING WORKS PRIVATE MP	HARJIT SINGH NEWDELHI	10399/2025
276	D-WP(C)/25012/2025 WP(C)/ /	DHABALESWAR GURU MP	SATYAJIT BEHERA	10400/2025
277	D-WP(C)/25013/2025 WP(C)/ /	HARIHAR MOHAPATRA MP	SOUMYA MISHRA	10401/2025
278	D-WP(C)/25018/2025	BHUBANESWAR UNNAYANPARISHAD, MP	BSR RAJA KANTA MAHAPATRA	

	WP(C)/ /	MP		10402/2025
279	D-WP(C)/25020/2025	G.MANJU SERVICES PVT.LTD	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		10403/2025
280	D-WP(C)/10017/2025	M/S SAROJ MEDICAL STORE	KAJAL SAHOO	
	WP(C)/7609/2025	MP		10404/2025
281	D-WP(C)/8460/2025	AKRAM KHAN	SUMIT KUMAR MOHANTY	
	WP(C)/6360/2025	MP		10405/2025
282	D-WP(C)/21727/2025	BANSIDHAR SWAIN	BIJAY JENA	
	WP(C)/15151/2025	MP		10406/2025
283	D-WP(C)/25025/2025	MEENAKSHI SAHU	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		10407/2025
284	D-WP(C)/25028/2025	M/S MOHAPATRA INDUSTRIES, NAYAGAR	RAJKISHORE SWIN	
	WP(C)/ /	MP		10408/2025
285	D-WP(C)/25026/2025	JANARDAN SAHOO	SANDEEP PATTANAIK	
	WP(C)/ /	MP		10409/2025
286	D-WP(C)/25007/2025	RAKHI NAG	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		10410/2025
287	D-WP(C)/25031/2025	M/S SHREERAM AGENCY, JAGATSI	RAJAL SAHOO	
	WP(C)/ /	MP		10411/2025
288	D-WP(C)/24030/2025	SWETA DHRUBA PANIGRAHY	TANMAY MISHRA	
	WP(C)/16728/2025	MP		10412/2025
289	D-WP(C)/25033/2025	DEBENDRA ROUT	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		10413/2025
290	D-WP(C)/25037/2025	BAPI SINGH	JAGANNATH BHUYAN	
	WP(C)/ /	MP		10414/2025
291	D-WP(C)/25040/2025	M/S KHIRODINI INFRASTRUCTURE, KENDUAPARA	SAHOO	
	WP(C)/ /	MP		10415/2025
292	D-WP(C)/25042/2025	HADIBANDHU JENA	ISWAR CHANDRA PRADHAN	
	WP(C)/ /	MP		10416/2025
293	D-WP(C)/25047/2025	BASANT KUMAR ROUT	RAGHUNATH DASMOHAPATRA	
	WP(C)/ /	MP		10417/2025
294	D-WP(C)/54679/2024	SANGHAMITRA AGRO INDUSTRIES, GANJAM	SURAJ MOHANTY	
	WP(C)/264/2025	MP		10418/2025
295	D-WP(C)/25053/2025	SUCHITRA ROUT	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		10419/2025
296	D-WP(C)/25057/2025	M/S S.N.S. INDUSTRIAL WORKS PVT.LTD. BANGUNA	SARITA MOHANTY	
	WP(C)/ /	MP		10420/2025
297	D-WP(C)/25051/2025	ARUNDHATI MISHRA	BIJAY PANDA	
	WP(C)/ /	MP		10421/2025
298	D-WP(C)/25074/2025	SMRUTISMITA DAS	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		10422/2025
299	D-WP(C)/25076/2025	BHAGYABATI SAHOO	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		10423/2025
300	D-WP(C)/25079/2025	SABITA SAMAL	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		10424/2025
301	D-WP(C)/2710/2024	DR. SIBA PRASADA PANIGRAHI	PAMI RATH	
	WP(C)/1163/2024	MP		10425/2025
302	D-WP(C)/25085/2025	M/S GREEN VENTURES, ROURKELA, SUNDERGARH	ARUN KUMAR SAHU	
	WP(C)/ /	MP		10426/2025
303	D-WP(C)/25089/2025	INDUMATI DASH	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		10427/2025
304	D-WP(C)/25092/2025	ESSEL MINING AND INDUSTRIES LTD, KOLHATA	TAUROBINDO ACHARYA	
	WP(C)/ /	MP		10428/2025
305	D-WP(C)/5422/2025	UNION OF INDIA	DURGA PRASAD PATNAIK	
	WP(C)/4945/2025	MP		10429/2025
306	D-WP(C)/25095/2025	PARIKHITA SAHOO	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		10430/2025
307	D-WP(C)/25098/2025	BIRENDRA KUMAR PADHI	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		10431/2025
308	D-WP(C)/54482/2024	TRIPURA MISHRA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/451/2025	MP		10432/2025
309	D-WP(C)/25120/2025	KSHIROD MOHARANA	SAMVIT MOHANTY	
	WP(C)/ /	MP		10433/2025

310	D-WP(C)/26787/2023 WP(C)/26787/2023	DINABANDHU SAMAL MP	AFRAAZ SUHAIL	10434/2025
311	D-WP(C)/25133/2025 WP(C)/ /	BASANTA @ PRASANTA KUMAR PRADHAN MP	SUSANTA KUMAR MISHRA	10435/2025
312	D-WP(C)/25138/2025 WP(C)/ /	SANTOSH KUMAR SAHOO MP	DEBENDRA PRADHAN	10436/2025
313	D-WP(C)/25141/2025 WP(C)/ /	SANDIP SAMAL MP	SUBHADUTTA ROUSTRAY	10437/2025
314	D-WP(C)/25144/2025 WP(C)/ /	MAHODADHI BUILDERS PVT. LTD., KHURDA MP	SURYAKANTA DASH	10438/2025
315	D-WP(C)/25146/2025 WP(C)/ /	SHREE GOPAL JEW THAKUR BIJE, SARANSI MP	SIDDHARTHA K MISHRA	10439/2025
316	D-WP(C)/25150/2025 WP(C)/ /	NIRANJAN MAHARANA MP	SAMVIT MOHANTY	10440/2025